

DETAILS OF ARBITRATION PROCEEDINGS OF HIGH COURT OF ORISSA ARBITRATION CENTRE.

SL. NO	ARB. PROCEEDING NO.	ARISING OUT OF	ARBITRATOR (HON'BLE RETD. JUDGES, RETD. DIST. JUDGES & ADVOCATES	CLAIMANT	RESPONDENT	STATUS	DATE OF AWARD	Availability
2014								
1.	Arb.Pro. No.01 of 2014	W.P.(C) No.6366/2006	Justice A.S.Naidu (Retd.)	M/s Jalaram Transport	M.C.L & Another	Disposed of	01.03.2016	Availa ble
2.	Arb.Pro. No.02 of 2014	W.P.(C) No.6367/2006	Justice A.S.Naidu (Retd.)	Ib Valley Transport	M.C.L & Another	Disposed of	01.03.2016	Availa ble
3.	Arb.Pro. No.03 of 2014	W.P.(C) No.6368/2006	Justice A.S.Naidu (Retd.)	M/s Gajananda Agarwal	M.C.L & Another	Disposed of	01.03.2016	Availa ble
4.	Arb.Pro.No.04 of 2014	W.P.(C) No.6369/2006	Justice A.S.Naidu (Retd.)	M/s Coal Carriers	M.C.L & Another	Disposed of	01.03.2016	Availa ble
5.	Arb.Pro.No.05 of 2014	--	Justice A.S.Naidu (Retd.)	M.C.L & Another	M/s Jalaram Transport	Disposed of	10.03.2016	Sent to District Judge, Angul on 15/02/2022
6.	Arb.Pro.No.06 of 2014	W.P.(C) No.22144/2010	Justice A.S.Naidu (Retd.)	M.C.L & Another	M/s Utkal Highways	Disposed of	10.03.2016	Availa ble
7.	Arb.Pro.No.07 of 2014	W.P.(C) No.22744/2010	Justice A.S.Naidu (Retd.)	M.C.L & Another	M/s Alok Coal Agencies Ltd	Disposed of	10.03.2016	Availa ble
8.	Arb.Pro.No.08 of 2014	--	Justice A.S.Naidu (Retd.)	M.C.L & Another	M/s Sainik Mining and Allied Services Ltd.	Disposed of	10.03.2016	Sent to District Judge, Angul on 23/02/2021
9.	Arb.Pro.No.09 of 2014	--	Justice A.S.Naidu (Retd.)	M.C.L & Another	M/s Sainik Mining and Allied Services Ltd.	Disposed of	10.03.2016	Sent to District Judge, Angul on 23/02/2021
10.	Arb.Pro.No.10 of 2014	FA No.81/1987	Shri Yeeshan Mohanty (Sr.Adv)	Gajendra Prasad Routray	Santosh Kumar Parida & Others	Stayed by Hon'ble Supreme Court		Availa ble
11.	Arb.Pro.No.11 of 2014	FA No.82/1987	Shri Yeeshan Mohanty (Sr.Adv)	Gajendra Prasad Routray	Santosh Kumar Parida & Others	Stayed by Hon'ble Supreme Court		Availa ble
12.	Arb.Pro.No.12 of 2014	ARBP NO.48/2008	Shri V.Narasingh, (Adv.)	Shri Tirath Singh	Union of India & Another	Disposed of	09.04.2021	Availa ble
13.	Arb.Pro.No.13 of 2014	ARBP NO. 74/2008	Justice M.M.Das, (Retd.)	Shri Narayan Khandelwal & Others	Shri Barmeshwar Pandey	Dropped		Availa ble

		2015						
14.	Arb.Pro.No.01 of 2015	C.A No.3221 OF 2007	Justice B.P.Das, (Retd.)	Suresh Kumar Agarwal	Union of India	Pending (Declined to conduct the proceeding on 15.05.2015)		Available
15.	Arb.Pro.No.02 of 2015	ARBP NO.51 OF 2007	Shri Sanatan Das (Adv.)	M/s Jagannathdham Superstructures Pvt.Ltd.	General Manager East Coast Railway & Another	Disposed of	23.11.2015	Senior Civil Judge, Commercial Court, CTC on 12.01.2023
16.	Arb.Pro.No.03 of 2015	ARBP NO.76 OF 2008	Justice M.M.Das, (Retd.)	Hindustan Dorr-Oliver Ltd.	Paradeep Phosphates Ltd.	Dropped		Available
17.	Arb.Pro.No.04 of 2015	ARBP NO.14 OF 2015	Justice A.S.Naidu, (Retd.)	M/s West Bengal Hybrid Seeds & Bio-Tech Pvt. Ltd.	Odisha State Seeds Corporation Ltd.	Disposed of	04.12.2015	Available
18.	Arb.Pro.No.05 of 2015	ARBP NO.23 OF 2010	Justice P.K.Tripathy, (Retd.)	Kalindee Rail Nirman (Engineer) Ltd.	East Coast Railway & Another	Disposed of	08.08.2016	Registrar Civil Court, BBSR on 31.10.17
19.	Arb.Pro.No.06 of 2015	ARBP NO.21 OF 2011	Justice M.M.Das, (Retd.)	Subrat Ranjan Dash	A.C.C. Ltd.	Dropped		Available
20.	Arb.Pro.No.07 of 2015	ARBP NO.43 OF 2010	Justice A.S.Naidu, (Retd.)	Susanti Rout	State of Odisha	Disposed of	05.04.2016	Available
21.	Arb.Pro.No.08 of 2015	ARBP NO.34 OF 2008	Shri Yeeshan Mohanty (Sr.Adv.)	Rajendra Nath Sahu	State of Odisha & Others.	Disposed of	27.05.2017	Available
22.	Arb.Pro.No.09 of 2015	ARBP NO.35 OF 2008	Shri Yeeshan Mohanty (Sr.Adv.)	Rajendra Nath Sahu	State of Odisha & Others.	Disposed of	27.05.2017	Available
23.	Arb.Pro.No.10 of 2015	ARBP NO.5 OF 2011	Justice A.S.Naidu, (Retd.)	Bipra Charan Pattnaik	State of Odisha & Others.	Disposed of	22.03.2016	Available
24.	Arb.Pro.No.11 of 2015	ARBP NO.29 OF 2008	Shri V.Narasingh, Adv.	Dhiren Kumar Singh	The Chief Construction Engineer & Another	Disposed of	01.05.2017	Available
25.	Arb.Pro.No.12 of 2015	ARBP NO.41 OF 2013	Shri V.Narasingh, Adv.	Smt. Santosh Devi Khator	Rajesh Joshi	Disposed of	19.05.2016	Available
26.	Arb.Pro.No.13 of 2015	ARBP NO.38 OF 2014	Justice B.K.Patel (Retd.)	M/s. IL & FS Skill Development Corporation Ltd.	M/s Automotives (India) Pvt.Ltd.	Disposed of	12.05.2017	Available

27.	Arb.Pro.No.14 of 2015	ARBP NO.35 OF 2011	Justice B.K.Patel (Retd.)	M/s. Gammon – BBJ- Joint Venture	State of Odisha & Others.	Disposed of	09.05.2017	Available (Sent to Sr. Civil Judge (Commercial Court, BBSR on 13.05.2024))
28.	Arb.Pro.No.15 of 2015	ARBP NO.50 OF 2010	Justice P.K.Tripathy (Retd.)	M/s Laxmi Narayan Constructions	State of Odisha & Others.	Disposed of	19.04.2017	Available
29.	Arb.Pro.No.16 of 2015	ARBP NO.23 OF 2012	Justice B.K.Patel (Retd.)	Rail Welders J.V.	General Manager East Coast Railway & Another.	Disposed of	20.12.2016	Available
30.	Arb.Pro.No.17 of 2015	ARBP NO.20 OF 2014	Justice B.K.Patel (Retd.)	M/s. Pallavi Firms & Nurseries.	Odisha State Seeds Corporation Ltd.	Disposed of	05.06.2017	Available
31.	Arb.Pro.No.18 of 2015	ARBP NO.19 OF 2014	Justice B.K.Patel (Retd.)	M/s. Pallavi Firms & Nurseries.	Odisha State Seeds Corporation Ltd.	Disposed of	05.06.2017	Available
32.	Arb.Pro.No.19 of 2015	ARBP NO.23 OF 2013	Justice P.K.Mohanty (Retd.)	M/s. Synergy Power Equipment Pvt. Ltd.	C.E.S.U, Odisha Ltd.& Another.	Dropped		Available
33.	Arb.Pro.No.20 of 2015	ARBP NO.11 OF 2008	Justice B.P.Das (Retd.)	Keshab Charan Mohanty	State of Odisha & Another.	Disposed of	23.06.2017	Available
34.	Arb.Pro.No.21 of 2015	ARBP NO.01 OF 2014	Justice P.K.Tripathy (Retd.)	M/s Pekon Electronics Ltd.	Managing Director, M/s Konary Jute Ltd.	Disposed of	18.11.2016	Available
35.	Arb.Pro.No.22 of 2015	MJC NO.232 OF 2001	Shri S.S.Rao, Adv.	M/s Mahima Enterprises	SAIL & Another	Disposed of	17.11.2016	Available
36.	Arb.Pro.No.23 of 2015	ARBP NO.48 OF 2010	Justice B.P.Das. (Retd.)	Shri Subash Chandra Panda	State of Odisha & Others.	Disposed of	23.06.2017	Not available
37.	Arb.Pro.No.24 of 2015	ARBP NO.44 OF 2008	Justice B.K.Patel. (Retd.)	Dhiren Kumar Singh	State of Odisha & Others.	Disposed of	27.07.2017	Available
38.	Arb.Pro.No.25 of 2015	ARBP NO.37 OF 2010	Shri Yeeshan Mohanty, (Sr.Adv.)	Shri Om Prakash Halan	State of Odisha & Others.	Disposed of	10.10.2017	Available
39.	Arb.Pro.No.26 of 2015	ARBP NO.35 OF 2013	Justice Ch. P.K.Mishra (Retd.)	M/s. Abhoy Charan Bakshi	State of Odisha & Others.	Disposed of	06.05.2017	Available
40.	Arb.Pro.No.27 of 2015	ARBP NO.21 OF 2015	Justice M.M.Das. (Retd.)	SGBL (India) Ltd.	United Builders	Dropped		Available
41.	Arb.Pro.No.28 of 2015	ARBP NO.40 OF 2013	Justice A.K.Parichha. (Retd.)	M/s Jagannath Enterprises	NOKIA India Sales Private Limited.	Disposed of	30.07.2016	Available
2016								
42.	Arb.Pro.No.01 of 2016	ARBP NO.10 OF 2012	Justice B.K.Patel (Retd.)	Malay Kumar Mohapatra	State of Odisha & Others.	Disposed of	22.06.2017	Sr. Civil Judge, Commercial Court, BBSR on

								25.09.2024
43.	Arb.Pro.No.02 of 2016	ARBP NO.19 OF 2009	Shri Sourya Sundar Das, (Sr.Adv).	M/s Vaishnodevi Construction	East Coast Railway & Others.	Disposed of	30.05.2017	Availa ble
44.	Arb.Pro.No.03 of 2016	ARBP NO.44 OF 2013	Shri J.K.Mishra, (Sr.Adv).	M/s Modern Builders	Jindal Steel and Power Ltd. & Others.	Disposed of	16.05.2018	Civil Judge Commercial Cuttack on 15.03.2023
45.	Arb.Pro.No.04 of 2016	ARBP NO.07 OF 2012	Shri J.K.Mishra, (Sr.Adv)/ Dr.JusticeD.P.Choudhury, (Retd.)	Shri Balaji Metals & Minerals	Chairman OMC & Another.	Disposed of	23.03.2020	Availa ble
46.	Arb.Pro.No.05 of 2016	ARBP NO.12 OF 2002	Shri B.N.Mohanty, Adv.	Bijay Kumar Swain	State of Odisha & Others.	Disposed of	19.05.2017	Availa ble
47.	Arb.Pro.No.06 of 2016	ARBP NO.41 OF 2012	Shri B.C.Rath, (Retd. Dist. Judge)	Sisira Kumar Pradhan	Managing Director IOCL & Another.	Disposed of	13.04.2017	Availa ble
48.	Arb.Pro.No.07 of 2016	ARBP NO.47 OF 2011	Justice A.S.Naidu (Retd.)	Ganesh Security Service	Asst. Commissioner Commercial Taxes & Another.	Disposed of	22.11.2016	Availa ble
49.	Arb.Pro.No.08 of 2016	ARBP NO.23 OF 2015	Justice A.S.Naidu (Retd.)	M/s. DIFTECH Technologies Pvt. Ltd.	Bijayananda Cooperative Sugar Mills Ltd. & Others	Disposed of	06.01.2017	Availa ble
50.	Arb.Pro.No.09 of 2016	ARBP NO.03 OF 2012	Shri Yeeshan Mohanty, (Sr.Adv.)	Bijay Kumar Sahoo	Sanjib Sahoo	Disposed of	09.08.2018	Availa ble
51.	Arb.Pro.No.10 of 2016	ARBP NO.18 OF 2014	Shri Yeeshan Mohanty, (Sr.Adv.)	M/s Sanjibani Motors	New Holland Fiat (India) Pvt. Ltd.	Disposed of	06.11.2017	District Judge Cuttack on 06.08.2019
52.	Arb.Pro.No.11 of 2016	ARBP NO.13 OF 2013	Shri Yeeshan Mohanty, (Sr.Adv.)	Dhruba Charan Mekap	ACC Ltd. & Another	Disposed of	29.11.2017	Availa ble
53.	Arb.Pro.No.12 of 2016	ARBP NO.07 OF 2014	Justice N.Prusty, (Retd.)	M/s A.P.Construction	M/S Utility Power Tech Ltd. & Others.	Disposed of	31.07.2017	Senior Civil Judge, Commercial Cuttack on 12.01.2023
54.	Arb.Pro.No.13 of 2016	ARBP NO.26 OF 2013	Justice B.K.Patel, (Retd.)	M/s Brahamnai River Pellets Ltd.	ARSS Infrastructure Projects Ltd.	Disposed of	01.11.2017	Availa ble

55.	Arb.Pro.No.14 of 2016	ARBP NO.22 OF 2014	Justice N.Prusty, (Retd.)	Kalu Charan Jena	Baman Charan Sahu	Dropped		Available
56.	Arb.Pro.No.15 of 2016	ARBP NO.39 OF 2010	Justice A.S.Naidu, (Retd.)	Karunakar Mohanty	Union of India & Another	Disposed of	27.04.2017	Available
57.	Arb.Pro.No.16 of 2016	ARBP NO.31 OF 2015	Justice B.P.Das, (Retd.)	M/s Orissa Manganese & Mineral Ltd.	Birat Chandra Dagara	Dropped		Available
58.	Arb.Pro.No.17 of 2016	ARBP NO.24 OF 2015	Shri Yeeshan Mohanty, (Sr.Adv.)	M/s Garg Logistics	Nilachallspat Nigam Ltd. & Another	Disposed of	29.11.2017	Available
59.	Arb.Pro.No.18 of 2016	ARBP NO.17 OF 2013	Shri Gayadhar Panda (Retd. Dist. Judge)	M/s KCS Pvt. Ltd.	Rosy Enterprises	Disposed of	19.07.2019	Available
60.	Arb.Pro.No.19 of 2016	ARBP NO.22 OF 2009	Shri Bijay Kumar Das (Adv.)	Road and Roof Construction	Ramky Infrastructure Ltd.	Disposed of	26.10.2017	Available
61.	Arb.Pro.No.20 of 2016	ARBP NO.29 OF 2013	Shri Santanu Kumar Sarangi (Adv.)	State of Odisha & Another	Rajendranath Sahu	Disposed of	17.11.2017	Available
62.	Arb.Pro.No.21 of 2016	ARBP NO.33 OF 2015	Shri S.S.Rao, (Adv.)	M/s Meenakshi Construction & Consultancy & Another.	Shri Panchudev Patra	Disposed of	25.09.2017	Available
63.	Arb.Pro.No.22 of 2016	ARBP NO.28 OF 2013	Shri N.K.Jujharsingh, (Adv.)	State of Odisha & Another	Rajendranath Sahu	Disposed of	10.01.2018	Available
64.	Arb.Pro.No.23 of 2016	ARBP NO.01 OF 2015	Justice P.K.Tripathy (Retd.)	Rajesh Mohanty	Central Public Works Department & Others	Disposed of	11.10.2017	Available
65.	Arb.Pro.No.24 of 2016	ARBP NO.36 OF 2014	Justice L.Mohapatra (Retd.)	Rinakhi Pal	Technology and Action for Rural Advancement	Disposed of	17.09.2018	Available
66.	Arb.Pro.No.25 of 2016	ARBP NO.40 OF 2016	Shri S.K.Sangenaria, (Adv.)	Sigma Data Tech	Union of India & Another	Disposed of	03.08.2017	District Judge Khurda, on 02.04.2019
67.	Arb.Pro.No.26 of 2016	ARBP NO.57 OF 2004	Shri J.K.Mohapatra, (Adv.)	State of Odisha & Others	H.H.Mallik & Others	Disposed of	27.02.2018	Available
68.	Arb.Pro.No.27 of 2016	ARBP NO.03 OF 2009	Shri Ramakanta Mohanty (Sr.Adv.)	Shyam Filling Station	Reliance Industries Ltd. & Another	Disposed of	20.03.2018	District Judge Cuttack, on 15.03.2019
69.	Arb.Pro.No.28 of 2016	ARBP NO.20 OF 2016	Justice P.K.Tripathy (Retd.)	M/s Vaccum Techniques Pvt. Ltd.	Director General, Council of Scientific & Industrial Research &	Disposed of	11.08.2017	Available

					Another.			
70.	Arb.Pro.No.29 of 2016	ARBP NO.36 OF 2013	Justice A.S.Naidu (Retd.)	M/s Rath Architectonic	Air Force Naval Housing Board & Another	Disposed of	08.03.2017	Available
71.	Arb.Pro.No.30 of 2016	ARBP NO.49 OF 2008	Shri P.R.Barik, (Adv.)	Kedarnath Mishra	Orissa Industrial Infrastructure Development Corporation & Another	Disposed of	28.02.2018	Senior Civil Judge Commercial, Cuttack on 12.01.2023
72.	Arb.Pro.No.31 of 2016	MJC NO.168 OF 2000	Shri P.R.Barik, (Adv.)	Subash Chandra Kanchan	M/s MCL & Others	Dropped		Available
73.	Arb.Pro.No.32 of 2016	MJC NO.169 OF 2000	Shri P.R.Barik, (Adv.)	Subash Chandra Kanchan	M/s MCL & Others	Dropped		Available
74.	Arb.Pro.No.33 of 2016	ARBP NO.12 OF 2015	Justice P.K.Tripathy (Retd.)	Sahoo Engineering Construction	Sky Scraper Project Pvt. Ltd.	Disposed of	06.05.2017	Available
75.	Arb.Pro.No.34 of 2016	ARBP NO.62 OF 2010	Justice A.S.Naidu (Retd.)	Sri Y.Prasad	Union of India & Others	Disposed of	05.04.2018	Available
76.	Arb.Pro.No.35 of 2016	ARBP NO.02 OF 2015	Justice L.Mohapatra (Retd.)	The Dhamara Port Company Ltd.	KyoriOremin Ltd.	Disposed of	22.09.2017	Available
77.	Arb.Pro.No.36 of 2016	ARBP NO.18 OF 2003	Shri Biswamohan Pattanaik, (Sr.Adv.)	M/s Woodburn Developers & Builders Pvt. Ltd. & Another.	Kiran Mohanty & Others	Dropped		Available
78.	Arb.Pro.No.37 of 2016	ARBP NO.12 OF 2009	Sri Santosh Kumar Pattnaik (Sr.Adv.)	M/S Sailaja ISCON (P) Ltd.	Sri Gandharba Dalei	Dropped		Available
79.	Arb. Pro. No.38 of 2016	ARBP NO.06 OF 2015	Sri Santosh Kumar Pattnaik (Sr.Adv.)	K.K.Resources Pvt. Ltd.	Rexon Stripes Ltd.	Disposed of	31.07.2018	Available
80.	Arb. Pro. No.39 of 2016	ARBP NO.32 OF 2015	Sri S.S.Rao (Adv.)	M/s Meenakshi Construction & Consultancy	Biswajit Mohanty	Disposed of	16.10.2017	Available
81.	Arb. Pro. No.39 (A) of 2016		Sri S.S.Rao (Adv.)	Biswajit Mohanty	Subhrakanta Das Mohapatra & Another	Pending (As per order dated 16.10.2017 Award is under sealed cover and was not delivered as none of the parties have deposited the Arbitrator's fee and administrative cost)		Available
82.	Arb. Pro. No.40 of 2016	ARBP NO.62 OF 2011	Sri P.C.Das (Adv.)	M/s General Security & Information Services (Pvt.) Ltd.	G.M. East Coast Railway & Another	Disposed of	09.03.2018	Available

83.	Arb. Pro. No.41 of 2016	ARBP NO.33 OF 2011	Sri J.K.Mohapatra (Adv.)	Silla Chalapati Rao	M/s ABHISEK & Another	Disposed of	10.10.2017	Available
84.	Arb. Pro. No.42 of 2016	ARBP NO.30 OF 2015	Justice D.P.Mohapatra (Retd.)	SAB MILLER INDIA Ltd.	M/s S.R. Breweries Pvt. Ltd.	Disposed of	28.10.2017	Available
85.	Arb. Pro. No.43 of 2016	ARBP NO.40 OF 2011	Justice D.P.Mohapatra (Retd.)	M.D.Kutubudin	State of Odisha & Others	Pending (awaiting for extension of time period)		Not available
86.	Arb. Pro. No.44 of 2016	ARBP NO.05 OF 2015	Justice J.P. Das (Retd.)	Tara Ranjan Pattnaik	Shri Liladitya Deb	Disposed of	02.02.2023	Available
87.	Arb. Pro. No.45 of 2016	ARBP NO.29 OF 2015	Shri V.Narasingh (Adv.)	Rahul Kumar	Sudhansu Sekhar Jena	Disposed of	18.04.2018	Registrar, Civil Court, BBSR on 27.09.2018
88.	Arb. Pro. No.46 of 2016	ARBP NO.33 OF 2010	Justice A.S.Naidu (Retd.)	Alpha Consultancy	B.S. Construction	Disposed of	25.10.2017	Available
89.	Arb. Pro. No.47 of 2016	ARBP NO.21 OF 2014	Shri P.C.Das (Adv.)	M/s Jawala Coke Pvt. Ltd.	M/s IDCOL Ferro Chrome & Alloys Ltd.	Disposed of	20.04.2018	District Judge Jajpur on 11.12.2019
90.	Arb. Pro. No.48 of 2016	ARBP NO.25 OF 2006	Shri Sanatan Das, (Adv)	Consultorium Pvt. Ltd.	Project Director Orissa Health System Development Project & Others	Disposed of	08.05.2018	Available
91.	Arb. Pro. No.49 of 2016	ARBP NO.59 OF 2008	Shri Avijit Pal, (Adv.)	M/s ALFA Transformers Ltd.	M/s. Utkal Galvanizers Ltd & Another	Disposed of	04.12.2017	Available
92.	Arb. Pro. No.50 of 2016	ARBP NO.22 OF 2015	Justice L.Mohapatra, (Retd.)	AD Dwellers Pvt. Ltd.	HAL Housing Committee	Disposed of	05.04.2018	Available
93.	Arb. Pro. No.51 of 2016	ARBP NO.41 OF 2016	Justice L.Mohapatra, (Retd.)	M/s Budharaja Mining & Construction Ltd.	State of Odisha & Others	Disposed of	23.04.2018	District Judge Angul on 09.08.2019
94.	Arb. Pro. No.52 of 2016	ARBP NO. 13 OF 2012	Justice L.Mohapatra, (Retd.)	Rahee- GPT (JV)	HCIL Adhikarya-ARSS (JV) & Others	Disposed of	26.04.2018	District Judge, Khurda on 11.12.2020
95.	Arb. Pro. No.53 of 2016	ARBP NO.62 OF 2016	Shri P.R.Barik, (Adv.)	Shri Jureswar Swain	State of Odisha & Another	Disposed of	07.05.2018	Available
96.	Arb. Pro. No.54 of 2016	ARBP NO.46 OF 2016	Justice L.Mohapatra, (Retd.)	Shri Madan Agarwal	Shri Pratap Kumar Rawlo	Disposed of	05.09.2019	Available
97.	Arb. Pro. No.55 of 2016	ARBP NO.16 OF 2012	Shri P.C.Das, (Adv.)	Orissa State Ware Housing Corporation	New India Assurance Co.Ltd.	Disposed of	15.12.2017	Available

98.	Arb. Pro. No.56 of 2016	ARBP NO.64 OF 2009	Shri Bibekananda Mohanty, Sr. Advocate	National Project Construction Corporation Ltd.	Board of Secondary Education & Another	Disposed of	09.05.2024	Availa ble
2017								
99.	Arb. Pro. No.01 of 2017	ARBP NO.25 OF 2013	Justice A.S.Naidu (Retd.)	Bharat Chandra Samal	Jayshree Patra	Disposed of	02.11.2017	Availa ble
100.	Arb. Pro. No. 02 of 2017	ARBP NO.67 OF 2016	Justice L. Mohapatra (Retd).	M/s. West Bengal Hybrid Seeds and Biotech Pvt. Ltd	Orissa Agro Industries Corporation Ltd.	Disposed of	11.07.2018	Availa ble
101.	Arb. Pro. No. 03 of 2017	ARBP NO.09 OF 2016	Justice B.P. Das (Retd.)	Smt. Rajalaxmi Mohapatra	M/s. Gadibrahma Filling Station and another	Disposed of	06.11.2017	Availa ble
102.	Arb. Pro. No. 04 of 2017	ARBP NO.84 OF 2016	Justice L. Mohapatra (Retd).	D.B.M Geotechnics and Constructions Pvt. Ltd	Gopalpur Ports Ltd.	Disposed of	13.11.2017	Availa ble
103.	Arb. Pro. No. 05 of 2017	ARBP NO.42 OF 2016	Justice A.K. Parichha (Retd.)	Indo Nabin Projects Ltd	M/s. National Aluminum Company Ltd.	Disposed of	17.12.2019	Availa ble
104.	Arb. Pro. No. 06 of 2017	ARBP NO.01 OF 2017	Justice L. Mohapatra (Retd).	M/s. SBL Construction Pvt. Ltd	M/s. Swosti Premium Ltd	Disposed of	05.02.2019	Send to Sr. Civil Judge(commercial), court, bbsr on 24.06.2024
105.	Arb. Pro. No. 07 of 2017	ARBP NO.44 OF 2011	Justice Raghubir Das (Retd.)	Reliance Telecom ltd.	Dr. Saudamini Samantray	Disposed of	27.08.2018	Availa ble
106.	Arb. Pro. No. 08 of 2017	ARBP NO.24 OF 2016	Shri Ramakanta Mohanty, Sr. Advocate	Duryodhan Swain	M/s. Sai Home and Homes Construction Pvt. Ltd.	Disposed of	27.03.2018	Availa ble
107.	Arb. Pro. No. 09 of 2017	ARBP NO.24 OF 2017	Justice L. Mohapatra (Retd).	Mani Tirumala Project Pvt. Ltd	All Odisha State Bank Officers	Disposed of	22.03.2021	Availa ble
108.	Arb. Pro. No. 10 of 2017	ARBP NO.88 OF 2016	Justice P.K. Tripathy (Retd.)	M/s. ARSS Infrastructure Pvt. Ltd	M/s. NALCO	Disposed of	07.06.2019	Availa ble
109.	Arb. Pro. No. 11 of 2017	MJC NO.29 OF 2002	Justice B.P. Das (Retd)	Mrutyunjaya Behera	Executive Engineer	Disposed of	12.06.2019	Availa ble

110.	Arb. Pro. No. 12 of 2017	ARBP NO.93 OF 2016	Sri Suvashish Pattanaik.	Smt. Amita Acharya	Tata Tele Services Ltd	Disposed of	01.12.2018	Availa ble
2018								
111.	Arb. Pro. No. 01 of 2018	ARBP NO.01 OF 2013	Justice Birakishore Misra Iretd.)	M/s. ISAR Engg. Pvt. Ltd	NIT & Another	Pending (Proceeding is continuing)		Not available
112.	Arb. Pro. No. 02 of 2018	ARBP NO.96 OF 2016	Shri Santosh Kumar Pattnaik. Sr. Advocate	Smt. Snehalata Tripathy	Shri Himanshu Sekhar Pati	Terminated	26.05.2023	Availa ble
113.	Arb. Pro. No. 03 of 2018	ARBP NO.61 OF 2016	Shri M.P. Mishra, (Retd. Dist. Judge)	M/s. Areikana Filling Station & Another	Bharat Petroleum Corporation Ltd. & Others	Disposed of	02.04.2019	Sent/or not available
114.	Arb. Pro. No. 04 of 2018	ARBP NO.05 OF 2017	Justice L. Mohapatra (Retd). Sri Ramakanta Mohanty (Sr. Adv.) Sri Manas Mohapatra (Sr. Adv)	Srinibas Subudhi	Nimai Charan Subudhi & another	Disposed of	17.08.2019	Sent/or not available
115.	Arb. Pro. No. 05 of 2018	ARBP NO.65 OF 2017	Justice L. Mohapatra (Retd).	M/s. Panda Technology	State of Odisha & others	Disposed of	11.04.2019	Availa ble
116.	Arb. Pro. No. 06 of 2018	ARBP NO.39 OF 2017	Justice B.K. Nayak	M/s. Shri Mahaveer Ferro Alloys	M/s. Pallary Minerals Ltd.	Pending(Declined to conduct the proceeding on 17.06.2019)		Availa ble
117.	Arb. Pro. No. 07 of 2018	ARBP NO.08 OF 2017	Shri Manoj Kumar Mohanty, Advocate	D.B. Power Ltd	M/s. Mahanadi Coalfields Ltd.	Disposed of	03.07.2023	Availa ble
118.	Arb. Pro. No. 08 of 2018	ARBP NO.25 OF 2016	Sri Umesh Ch. Behura, Adv.	M/s. Landmarks Infra Devellopers (P) Ltd.	M/s. Mesunarula Wellman (JV) and others	Terminated	10.07.2019	Availa ble
119.	Arb. Pro. No. 09 of 2018	ARBP NO.11 OF 2016	Justice M.M. Das (Retd.)	M/s. Nayagarh Sugar Complex Ltd	Nayagarh Co-Operative Sugar Industries Ltd & Others	Pending (Proceeding is continuing)		Availa ble
120.	Arb. Pro. No. 10 of 2018	ARBP NO.59 OF 2016	Justice L. Mohapatra (Retd).	M/s. Madhucon Projects Ltd	Mahanadi Coalfields Ltd.	Disposed of	28.02.2020	Availa ble
121.	Arb. Pro. No. 11 of 2018	ARBP NO.66 OF 2017	Shi Srikanta Kumar Nayak, Sr. Adv.	M/s. Rawani Construction	Central Warehousing Corporation	Disposed of	02.01.2020	Senior Civil Judge, Commercial Court, Cuttack

								12.01.2023
122.	Arb. Pro. No. 12 of 2018	ARBP NO.18 OF 2017	Shri M.P. Mishra (Retd. Dist. Judge)	Sri Gouri Shankar Agarwal	Unitechs Limited	Dropped		Available
123.	Arb. Pro. No. 13 of 2018	ARBP NO.25 OF 2017	Justice B. Panigrahi (Retd.)	M/s. Kukumina Construction Pvt. Ltd.	M/s. KSS Petron Pvt. Ltd. & Others	Terminated	27.04.2019	Available
124.	Arb. Pro. No. 14 of 2018	ARBP NO.25 OF 2017	Justice B. Panigrahi (Retd.)	M/s. Kukumina Construction Pvt. Ltd.	M/s. KSS Petron Pvt. Ltd. & Others	Terminated	27.04.2019	Available
125.	Arb. Pro. No. 15 of 2018	ARBP NO.25 OF 2017	Justice B. Panigrahi (Retd.)	M/s. Kukumina Construction Pvt. Ltd.	M/s. KSS Petron Pvt. Ltd. & Others	Terminated	27.04.2019	Available
126.	Arb. Pro. No. 16 of 2018	ARBP NO.38 OF 2018	Justice S.C. Parija (Retd.)	Mrs. Itishree Naik	Sri Baidyanath Naik & Others	Terminated	26.07.2022	Available
127.	Arb. Pro. No. 17 of 2018	ARBP NO.03 OF 2014	Justice Raghbir Dash (Retd.)/ Justice Pradip Kumar Mohanty (Retd.)	M/s. Odisha Hydro Power Corporation Ltd.	M/s. National Projects Construction Corporation Ltd.	Closed on	12.10.2023	Available
128.	Arb. Pro. No. 18 of 2018	ARBP NO.11 OF 2017	Justice L. Mohapatra (Retd.)	Boudh distillery Private Ltd.	Thermal Systems Private Limited	Disposed of	04.02.2022	Senior Civil Judge Commercial Court, Cuttack 07.09.2022
129.	Arb. Pro. No. 19 of 2018	ARBP NO.10 OF 2017	Shri Ramakanta Mohanty, Sr. Advocate	M/s. Tripurare Coal Transport Pvt. Ltd	Mahanadi Coalfields Limited & Another	Disposed of	08.12.2020	Available
130.	Arb. Pro. No. 20 of 2018	ARBP NO.81 OF 2017	Justice N. Prusty (Retd.)	M/s. Udra Construction Pvt. Ltd.	National Institute of Technology and another	Disposed of	12.01.2021	Available
2019								
131.	Arb. Pro. No. 01 of 2019	ARBP NO.36 OF 2017	Justice L. Mohapatra (Retd.)	Bamadev Nayak Infrastructures Ltd	The Chairman Paradeep Port Trust and Others	Disposed of	26.03.2021	Available
132.	Arb. Pro. No. 02 of 2019	ARBP NO.07 OF 2018	Sri Kashinath Panigrahi , Retd. Dist. Judge	H.L. Infrastructure	Water Resources Department and others	Disposed of	25.05.2022	Available
133.	Arb. Pro. No. 03 of 2019	ARBP NO.23 OF 2017	Shri Ramakanta Mohanty, Sr. Adv.	Bhabani Sankar Dash & another	Sri Girija Sankar Das	Disposed of	27.07.2019	Available

134.	Arb. Pro. No. 04 of 2019	ARBP NO.58 OF 2017	Justice B.K. Patel, (Retd.)	Acharya Brothers Construction Pvt. Ltd	Shree Biotech.	Disposed of	17.08.2019	Available
135.	Arb. Pro. No. 05 of 2019	ARBP NO.31 OF 2018	Justice B.P. Das, (Retd.)	M/s. Huma Coastal Mega Food Park Private Ltd.	APICOL	Disposed of	14.02.2020	Available
136.	Arb. Pro. No. 06 of 2019	ARBP NO.45 OF 2016	Justice L. Mohapatra (Retd).	M/s. Metro Builders (Orissa) Pvt. Ltd	M/s. Orissa Industries Ltd.	Disposed of	23.09.2021	Available
137.	Arb. Pro. No. 07 of 2019	ARBP NO.76 OF 2007	Shri Jagannath Pattnaik, Adv.	United Construction	Union of India & Others	Disposed of	27.08.2021	Civil Judge, Commercial Court, BBSR 16.08.2023
138.	Arb. Pro. No. 08 of 2019	ARBP NO.95 OF 2017	Sri Santanu Kumar Sarangi, Adv.	Nirmala Devi Agarwal	Orissa State Seeds Corporation Ltd. & others	Disposed of	27.06.2019	Available
139.	Arb. Pro. No. 09 of 2019	ARBP NO.38 OF 2010	Shri P.R. Barik, Adv.	Sri Birendra Kumar Mohanty	NICL & another	Disposed of	01.03.2017	Senior Civil Judge Commercial Court, Cuttack 15.03.2023
140.	Arb. Pro. No. 10 of 2019	ARBP NO.82 OF 2017	Justice S.C. Parija, (Retd.)	Bamdev Nayak Infrastructures Ltd	State of Odisha and others	Disposed of	23.06.2022	Available
141.	Arb. Pro. No. 11 of 2019	ARBP NO.29 OF 2007	Shri Ramakanta Mohanty, Sr. Adv.	United Construction	Union of India	Disposed of	30.04.2021	Senior Civil Judge, Commercial Court, BBSR 16.08.2023
142.	Arb. Pro. No. 12 of 2019	ARBP NO.30 OF 2007	Shri Ramakanta Mohanty, Sr. Adv	United Construction	Union of India	Disposed of	30.04.2021	Senior Civil Judge, Commercial Court, BBSR 16.08.2023
143.	Arb. Pro. No. 13 of 2019	ARBP NO.13 OF 2017	Justice Dr.A.K. Rath (Retd.)	M/s. Divine Constructions	Union of India & Others	Disposed of	07.01.2021	Available
144.	Arb. Pro. No. 14 of 2019	ARBP NO.72 OF 2017	Justice Dr. A.K. Rath (Retd.)	M/s. Divine Constructions	Union of India & Others	Disposed of	07.01.2021	Available
145.	Arb. Pro. No. 15 of 2019	ARBP NO.02 OF 2017	Justice Dr. A.K. Rath (Retd.)	M/s. Divine Constructions	Union of India & Others	Disposed of	07.01.2021	Available
146.	Arb. Pro. No. 16 of 2019	ARBP NO.71 OF 2017	Justice Dr. A.K. Rath (Retd.)	M/s. Divine Constructions	Union of India & Others	Disposed of	07.01.2021	Available
147.	Arb. Pro. No. 17 of 2019	ARBP NO.51 OF 2008	Sri Nirod Kumar Sahoo, Adv.	Bidyutlata Sahu & Others	Bidyadhar Behera	Disposed of	06.03.2020	Available
148.	Arb. Pro. No. 18 of 2019	ARBP NO.12 OF 2012	Shri Milan Kanungo, Sr. Adv.	Lal Saheb Bharat Chandra Bhanj	Mr. Deepak Das	Disposed of	09.08.2023	Available

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149.	Arb. Pro. No. 19 of 2019	ARBP NO.96 of 2017	Shri Ullash Chandra Mohanty, Adv.	Mr. Sabyasachi Dash	M/s. Safal Construction Pvt. Ltd. & another	Disposed of	12.09.2019	Registrar, Civil Court, Cuttack 04.05.2023
150.	Arb. Pro. No. 20 of 2019	ARBP NO.97 of 2017	Shri Ullash Chandra Mohanty, Adv.	Mr. Sabyasachi Dash	M/s. Safal Construction Pvt. Ltd. & another	Disposed of	12.09.2019	Registrar, Civil Court, Cuttack 12.05.2023
151.	Arb. Pro. No. 21 of 2019	ARBP NO.14 of 2005	Justice B.K. Mishra, (Retd.)	Smt. Kumudini Pattnaik & Others	State of Odisha & another	Pending		Available
152.	Arb. Pro. No. 22 of 2019	ARBP NO.02 of 2018	Justice Pradip Kumar Mohanty, (Retd.)	Kalinga Warriors Security Services	Odisha Mining Corporation Ltd. & Others	Pending Declined to conduct the proceeding on dated 25.03.2019		Declined
153.	Arb. Pro. No. 23 of 2019	ARBP NO.68 of 2008	Justice J.P. Das, (Retd.)	Orissa Stevedores Limited	The Chief Executive Officer, SAIL	Disposed of	16.12.2022	Available
154.	Arb. Pro. No. 24 of 2019	ARBP NO.06 of 2018	Dr. Justice D.P. Choudhury, (Retd.)	M/s. Torrent Advertisers	M/s. OPPO Mobiles, Odisha Pvt. Ltd.	Disposed of (Terminated as settled)	20.05.2019	Settlement
155.	Arb. Pro. No. 25 of 2019	ARBP NO.92 of 2016	Shri Umesh Chandra Behura, Adv	Sri Bibhu Das	Sri Kumar Charan Rout and another	Disposed of	23.07.2019	Available
156.	Arb. Pro. No. 26 of 2019	ARBP NO.36 of 2018	Justice A.K. Parichha, (Retd.)	M/s. Shapoorji Pallnji and Company Pvt. Ltd	NIT, Rourkela	Disposed of	19.07.2021	Registrar, Civil Court, Sundargarh on 12.05.2023
157.	Arb. Pro. No. 27 of 2019	ARBP NO.74 of 2017	Shri Bibekananda Bhuyan, Adv	M/s. KCS Pvt. Ltd	Chairman, M/s. Asia Pacific Institute of Management	Disposed of	16.03.2020	Available
158.	Arb. Pro. No. 28 of 2019	ARBP NO.53 of 2004	Justice A.K. Parichha, (Retd.)	M/s. B. Engineers & Builders Ltd	State of Odisha and another	Disposed of	23.09.2019	Civil Judge Commercial Court Cuttack on 12.05.2023
159.	Arb. Pro. No. 29 of 2019	ARBP NO.17 of 2017	Sri Basudeb Tripathy, Dist Judge (Retd.)	Rajkumar Gunwat	Unitechs Limited	Disposed of	07.12.2019	Available
160.	Arb. Pro. No. 30 of 2019	ARBP NO.57 of 2009	Shri J.K. Mishra, Sr. Adv.	M/s. M.K.S. Engineering	General Manager, Larsen and Turbo Limited & Another	Disposed of	18.02.2022	Senior Civil Judge, Commercial Court Cuttack on 05.07.2023
161.	Arb. Pro. No. 31 of 2019	ARBP NO.28 of 2016	Justice A.S. Naidu. (Retd.)	M/s. D.K. Gupta & Co.	Engineer in Chief & Others	Disposed of	25.03.2021	District Judge Balasore on

								20.03.2023
162.	Arb. Pro. No. 32 of 2019	ARBP NO.07 of 2017	Justice A.S. Naidu. (Retd.)	M/s. D.K. Gupta & Co.	Engineer in Chief & Others	Disposed of	25.03.2021	District Judge Balasore on 20.03.2023
163.	Arb. Pro. No. 33 of 2019	ARBP NO.29 of 2016	Justice A.S. Naidu. (Retd.)	M/s. D.K. Gupta & Co.	Engineer in Chief & Others	Disposed of	25.03.2021	District Judge Balasore on 20.03.2023
164.	Arb. Pro. No. 34 of 2019	ARBP NO.06 of 2017	Justice A.S. Naidu. (Retd.)	M/s. D.K. Gupta & Co.	Engineer in Chief & Others	Disposed of	25.03.2021	District Judge Balasore on 20.03.2023
165.	Arb. Pro. No. 35 of 2019	ARBP NO.57 of 2018	Justice Ch. P.K. Mishra (Retd.)	Anusha-B.K.D., Joint Venture	East Coast Railway and others	Disposed of	18.01.2021	Available
166.	Arb. Pro. No. 36 of 2019	ARBP NO.74 of 2016	Shri M.P. Mishra (Retd. Dist. Judge)	M/s. Jai Santoshi Maa Engineering Works	Jindal Stainless Limited and others	Disposed of	16.04.2021	Award not available
167.	Arb. Pro. No. 37 of 2019	ARBP NO.79 of 2017	Dr. Justice D.P. Choudhury (Retd.)	M/s. Kukumina Construction Private Limited	General Manager, East Coast Railway and others	Disposed of	03.06.2021	Available
168.	Arb. Pro. No. 38 of 2019	ARBP NO.04 of 2018	Shri Santanu Kumar Sarangi, Adv.	M/s. Care Security & Allied Services	M/s. Neelachallspat Nigam Limited	Disposed of	17.03.2020	Available
169.	Arb. Pro. No. 39 of 2019	ARBP NO.28 of 2017	Shri Debendra Kumar Sahoo	Smt. Kalpana Pati	Sri Korpana Gouri Sankar Rao	Disposed of	26.09.2019	Available
170.	Arb. Pro. No. 40 of 2019	ARBP NO.41 of 2018	Justice A.S. Naidu. (Retd.)	M/s. Usha Projects (India) Pvt. Ltd	M/s. Brahmani River Pellets Ltd	Disposed of	25.03.2021	Senior Civil Judge Commercial Court, Cuttack 12.05.2023
171.	Arb. Pro. No. 41 of 2019	ARBP NO.08 of 2018	Sri Kashinath Panigrahi, Retd. Dist. Judge	H.L. Infrastructure	Water Resources Department and others	Disposed of	25.05.2022	Available
172.	Arb. Pro. No. 42 of 2019	ARBP NO.84 of 2017	Justice M.M. Das (Retd.)	M/s. Sahu Trust	ThirumurugaKirupananda Variyar and another	Disposed of	08.06.2022	Available
173.	Arb. Pro. No. 43 of 2019	ARBP NO.05 of 2018	Shri Santanu Kumar Sarangi, Adv	M/s. Care Security & Allied Services	M/s. Neelachallspat Nigam Limited	Disposed of	17.03.2020	Available
174.	Arb. Pro. No. 44 of 2019	ARBP NO.65 of 2016	Shri Gopal Krushna Mohanty, Adv.	M/s. Utkal Electricals	Mahanadi Coalfield Ltd. (MCL)	Terminated	17.07.2019	Terminated
175.	Arb. Pro. No. 45 of 2019	ARBP NO.10	Shri Prafulla Kumar Rath,	M/s. NKB & Associates and	M/s. Kamyab Television Pvt Ltd	Disposed of	26.07.2021	Available

		of 2018	Adv.	Another	and Another			
176.	Arb. Pro. No. 46 of 2019	ARBP NO.71 of 2016	Justice R.N. Biswal, (Retd.)	Smt. Meeta Thacker	Amit Kumar Thacker and others	Disposed of	11.03.2022	Available
177.	Arb. Pro. No. 47 of 2019	ARBP NO.64 of 2017	Shri Shaktidhar Das, Sr. Adv.	M/s. Byke Hospitality Limited	M/s. Hotel Vijaya International and another	Dropped	21.04.2022	Settlement
178.	Arb. Pro. No. 48 of 2019	ARBP NO.46 of 2018	Shri Jayant Das, Sr. Advocate	M/s. SREI Infrastructure Finance Ltd.	State of Odisha and another	Pending		Available
179.	Arb. Pro. No. 49 of 2019	ARBP NO.18 of 2019	Justice J.P. Das, (Retd.)	M/s. PRATHYUSHA Associates Shipping Pvt. Ltd	Managing Director, OMC Ltd and another	Terminated	06.08.2021	Available
180.	Arb. Pro. No. 50 of 2019	ARBP NO.08 of 2019	Shri Sanatan Das, Adv	Sri Sanjay Mishra	Odisha State Poultry Products Cooperative Marketing Federation Ltd and others	Disposed of	27.04.2021	Senior Civil Judge Commercial Court, BBSR on 01.08.2023
181.	Arb. Pro. No. 51 of 2019	ARBP NO.53 of 2018	Justice B. Panigrahi, (Retd.) Justice L. Mohapatra (Retd), Justice B.K. Patel, (Retd.)	Surana Solar Ltd	Paradip Port Trust and others	Disposed of	08.04.2021	Senior Civil Judge, Commercial Court BBSR on 01.08.2023
182.	Arb. Pro. No. 52 of 2019	ARBP NO.40 of 2018	Shri Gautam Mukhjee, Sr. Adv.	J.K. Agarwal	The General Manager and Another	Disposed of	19.07.2024	Available
183.	Arb. Pro. No. 53 of 2019	ARBP NO.59 of 2018	Sri Kashinath Panigrahi, Retd., Dist. Judge	Sahoo Engineering Construction	Trishna Real Estate Pvt. Ltd	Disposed of	20.01.2021	Available
184.	Arb. Pro. No. 54 of 2019	ARBP NO.33 of 2017	Dr. Justice A.K. Mishra, (Retd.)	B. Engineers and Builders Ltd	The Chief Engineer and Basin Manager, Baitarani, Subarnarekha and Budhabalanga Basin, Laxmiposi, Baripada, Mayurbhanj and Another	Disposed of	11.11.2022	Available
185.	Arb. Pro. No. 55 of 2019	ARBP NO.16 of 2015	Shri Durga Shankar Mishra, Retd. District Judge	Prabodh Tirkey	Odisha Sports Development and Promotion Company	Pending Declined to conduct the proceeding on 25.09.2019	Mandate Terminated	Available

186.	Arb. Pro. No. 56 of 2019	ARBP NO.64 of 2018	Shri Santanu Kumar Sarangi, Adv.	Saught Ghosh and Others	M/s Odysa Home and Commercial Pvt. Ltd	Dropped		Available
187.	Arb. Pro. No. 57 of 2019	ARBP NO.58 of 2010	Shri Srikant Kumar Nayak, Sr. Adv.	SRI BIMAL CHANDRA SAHA	M/S. PAWANI FOUNDATION PVT. LTD.	Disposed	06.03.2024	Available
188.	Arb. Pro. No. 58 of 2019	ARBP NO.46 of 2017	Justice A.K. Parichha, (Retd.)	Gyana Ranjan Senapati	Odisha Disaster Mitigation Authority and others	Disposed of	17.02.2021	Available
189.	Arb. Pro. No. 59 of 2019	ARBP NO.86 of 2017	Justice A.K. Parichha, (Retd.)	Utkal Ranjan Baral	Bairagi Charan Sahoo	Disposed of	06.04.2021	Senior Civil Judge, Commercial Court, Cuttack on 15.03.2023
190.	Arb. Pro. No. 60 of 2019	ARBP NO.97 of 2016	Justice B. Panigrahi, (Retd.)	M/s. G6 SECURITY AND CONSULTANCY SERVICES PVT. LTD	R.C.I Cash Management Services (P) Ltd.	Pending		Available
191.	Arb. Pro. No. 61 of 2019	ARBP NO.31 of 2017	Shri Ramakant Mohanty, Sr. Adv.	Sri Rabindra Nath Rath and another	M/s. Maruti Estate (India) Pvt. Ltd.	Disposed of	18.04.2022	Available
192.	Arb. Pro. No. 62 of 2019	ARBP NO.92 of 2017	Shri SuvashishPatt naik, Adv	M/s. Kalinga Rice Mill Pvt. Ltd	NAFED and another	Disposed of	25.10.2021	Registrar Civil Court, Kalahandi on 12.04.2023
193.	Arb. Pro. No. 63 of 2019	ARBP NO.91 of 2017	Shri SuvashishPatt naik, Adv	M/s. Siddharth Rice Mill Pvt. Ltd	NAFED and another	Disposed of	25.10.2021	Registrar Civil Court, Kalahandi on 12.04.2023
194.	Arb. Pro. No. 64 of 2019	ARBP NO.65 of 2008	Justice R.N. Biswal, (Retd.)	G.C. Kanungo	Managing Director, Rourkela Steel Plant and another	Disposed of	17.02.2025	Available
195.	Arb. Pro. No. 65 of 2019	ARBP NO.64 of 2008	Justice R.N. Biswal, (Retd.)	Sibu Kanungo	Managing Director, Rourkela Steel Plant and another	Disposed of	17.02.2025	Available
196.	Arb. Pro. No. 66 of 2019	ARBP NO.32 of 2018	Justice N. Prusty (Retd.)	A.P. Construction	The Mahanadi Coalfields Limited	Stayed by the Hon'ble Supreme Court		Available
197.	Arb. Pro. No. 67 of 2019	ARBP NO.31 of 2013	Dr. Justice A.K. Rath (Retd.)	M/s. D.K. Gupta & Co.	The Chief Engineer (R & D) & Others	Disposed of	10.03.2021	Available
198.	Arb. Pro. No. 68 of 2019	ARBP NO.53 of 2016	Justice B. Panigrahi, (Retd.) Dr. Justice A.K. Rath (Retd.)	ARSS Bus Terminal Private Limited	Odisha State Road Transport Corporation	Dropped	13.12.2019	Available
199.	Arb. Pro. No.		Justice J.P.	M/s. Regency	The Chief	Disposed of	13.10.2022	Senior Civil

	69 of 2019	ARBP NO.98 of 2017	Das, (Retd.)		Executive Officer & others			Judge Commercial Court, BBSR, 09.08.2023
200.	Arb. Pro. No. 70 of 2019	ARBP NO.47 of 2016	Shri Sansar Pattnaik (Retd. ADG)	Sri DhanurdharCh ampatiray	Bharat Sanchar Nigam Limited & another	Disposed of	17.02.2023	Available
201.	Arb. Pro. No. 71 of 2019	ARBP NO.48 of 2016	Shri Sansar Pattnaik (Retd. ADG)	Sri DhanurdharCh ampatiray	Bharat Sanchar Nigam Limited & another	Disposed of	17.02.2023	Available
202.	Arb. Pro. No. 72 of 2019	ARBP NO.49 of 2016	Shri Sansar Pattnaik (Retd. ADG)	Sri DhanurdharCh ampatiray	Bharat Sanchar Nigam Limited & another	Disposed of	17.02.2023	Available
203.	Arb. Pro. No. 73 of 2019	ARBP NO.50 of 2016	Shri Sansar Pattnaik (Retd. ADG)	Sri DhanurdharCh ampatiray	BSNL & another	Disposed of	17.02.2023	Available
204.	Arb. Pro. No. 74 of 2019	ARBP NO.51 of 2016	Shri Sansar Pattnaik (Retd. ADG)	Sri DhanurdharCh ampatiray	Bharat Sanchar Nigam Limited & another	Disposed of	12.07.2023	Senior Civil Judge Commercial Court, BBSR on 25.06.2024
205.	Arb. Pro. No. 75 of 2019	ARBP NO.44 of 2018	Dr. Justice A.K. Rath (Retd.)	M/s. IVRCL-AMR Joint Venture	Mahanadi Coalfields Limited & another	Terminated	30.08.2022	Available
206.	Arb. Pro. No. 76 of 2019	ARBP NO.47 of 2018	Dr. Justice A.K. Rath (Retd.)	M/s. SHAHARA ROADWAYS	Cuttack Urban Transport Service Ltd.	Disposed of	08.10.2021	Senior Civil Judge Commercial Court, Cuttack on 12.01.2023
207.	Arb. Pro. No. 77 of 2019	ARBP NO.29 of 2018	Dr. Justice D.P. Choudhury (Retd.)	M/s. R.L. Singh Engineers & Builders Private Limited	Union of India & another	Disposed of	22.06.2021	Available
208.	Arb. Pro. No. 78 of 2019	ARBP NO.30 of 2018	Dr. Justice D.P. Choudhury (Retd.)	M/s. R.L. Singh Engineers & Builders Private Limited	Union of India & another	Disposed of	22.06.2021	Available
209.	Arb. Pro. No. 79 of 2019	ARBP NO.01 of 2019	Justice J.P. Das, (Retd.)	M/s. Outdoor School	State of Odisha	Disposed of	30.11.2023	Available
210.	Arb. Pro. No. 80 of 2019	ARBP NO.14 of 2012	Shri Saswat Kumar Acharya, Adv.	United Construction	Union of India	Disposed of	10.01.2023	Available
211.	Arb. Pro. No. 81 of 2019	ARBP NO.66 of 2018	Shri SuvashishPatt naik, Adv.	Omm Shree Nilamadhab Builders Pvt. Ltd	Smt. Jayashree Das	Disposed of	15.10.2020	Available
212.	Arb. Pro. No. 82 of 2019	ARBP NO.43 of 2018	Shri D. P. Dhal, Sr. Advocate	M/s. Pradhan Associates	Apricot Labs Private Ltd	Pending		Available
2020								
213.	Arb. Pro. No. 01 of 2020	ARBP NO.43 of 2009	Justice Arijit Pasayat, (Retd.) Justice	Government of Orissa	M/s. Trafalgar House Construction (T)	Dropped in the Arbitration		Available

			P.K. Tripathy, (Retd.) Justice A.K. Parichha, (Retd.)			Centre		
214.	Arb. Pro. No. 02 of 2020	ARBP NO.28 of 2011	Shri Srikant Nayak, Sr. Adv	M/s. Masyc Projects Pvt. Ltd 20	M/s. Orissa Spongs Iron & Steel Ltd.	Dropped	12.03.2020	Available
215.	Arb. Pro. No. 03 of 2020	ARBP NO.13 of 2014	Dr. Justice A.K. Rath (Retd.)	K.V.R. Rail Infra Projects (P) Ltd	Paradip Port Trust	Disposed of	13.05.2022	Available
216.	Arb. Pro. No. 04 of 2020	ARBP NO.50 of 2018	Dr. Justice A.K. Rath (Retd.)	M/s. Green Grow	National Law University, Odisha & another	Disposed of	25.03.2021	Available
217.	Arb. Pro. No. 05 of 2020	ARBP NO.20 of 2012	Justice J.P. Das, (Retd.)	M/s. Shree Tirupati Transport Pvt. Ltd	Vedanta Aluminum Limited	Disposed of	17.07.2020	Available
218.	Arb. Pro. No. 06 of 2020	ARBP NO.37 of 2011	Shri B.P. Parija (Retd.Dist. Judge)	M/s. Safa Marine Industries Limited & Another	United India Insurance Company & Another	Terminated	12.02.2020	Available
219.	Arb. Pro. No. 07 of 2020	ARBP NO.33 of 2013	Dr. Justice A.K.Rath (Retd.)	M/s. Visiontek Consultancy Services Pvt. Ltd	OTPC & Another	Pending		Available
220.	Arb. Pro. No. 08 of 2020	ARBP NO.45 of 2018	Shri Sanatan Das, Advocate	Smt. Kalpana Padhi	Sri Narayan Rath	Dropped		Available
221.	Arb. Pro. No. 09 of 2020	ARBP NO.68 of 2017	Shri Srikanta Kumar Nayak, Sr. Adv	M/s. Rawani Construction	Central Warehousing Corporation & Others	Disposed of	25.07.2023	Available
222.	Arb. Pro. No. 10 of 2020	ARBP NO.69 of 2017	Shri Srikanta Kumar Nayak, Sr. Adv	M/s. Rawani Construction	Central Warehousing Corporation & Others	Disposed of	27.07.2023	Available
223.	Arb. Pro. No. 11 of 2020	ARBP NO.95 of 2016	Justice J.P. Das, (Retd.)	A.P. Construction	National Thermal Power Corporation Limited	Disposed of	23.08.2021	Available
224.	Arb. Pro. No. 12 of 2020	ARBP NO.02 of 2010	Justice B.K. Misra, (Retd.)	M/s. Vishram Varu & Co.	Union of India & Others	Terminated		Available
225.	Arb. Pro. No. 13 of 2020	ARBP NO.61 of 2019	Dr. Justice A.K.Rath, (Retd.)	M/s Amazing India Contractors Pvt. Ltd.	Airport Authority of India and Another	Disposed of	12.01.2022	Available
226.	Arb. Pro. No. 14 of 2020	ARBP NO.38 of 2019	Justice M.M.Das, (Retd.)	Mr. Sanjay Lohia & Others	Mr. Kamal Kumar Agarwal	Disposed of	08.12.2023	Sent to commerical court, BBSR on 31.07.2024

227.	Arb. Pro. No. 15 of 2020	ARBP NO.87 of 2017	Dr. Justice A.K. Mishra, (Retd.)	M/s. Jagannath Choudhury	Chief Engineer, National Highways Orissa & another	Disposed of	05.08.2022	Available
228.	Arb. Pro. No. 16 of 2020	ARBP NO.52 of 2018	Dr. Justice A.K. Mishra, (Retd.)	M/s. Santuka Transport	M/s. VISA Steel Ltd.	Disposed of	12.05.2022	Available
229.	Arb. Pro. No. 17 of 2020	ARBP NO.90 of 2016	Justice B.K. Patel, (Retd.)	A.P. Construction	NTPC Limited	Disposed of	18.05.2022	Available
230.	Arb. Pro. No. 18 of 2020	ARBP NO.23 of 2020	Justice B.K. Misra, (Retd.)	Hyderabad Precision Mfg Co. Pvt. Ltd.	The General Manager, Ordnance Factory, Badmal & another	Pending		Available
231.	Arb. Pro. No. 19 of 2020	ARBP NO.35 of 2019	Dr. Justice A.K. Mishra, (Retd.)	Mahipatlal Patel	Chief Engineer & Basin Manager and another	Disposed of	21.07.2022	Available
2021								
232.	Arb. Pro. No. 01 of 2021	ARBP NO.34 of 2018	Mr. B.K. Dash, (Retd. Dist. Judge)	M/s. NATUREPRO BIOCARE INC	M/s. PAM ENTERPRISE and others	Disposed of	21.06.2021	Withdraw
233.	Arb. Pro. No. 02 of 2021	ARBP NO.54 of 2018	Mr. B.K. Dash, (Retd. Dist. Judge)	Uttam Biswal	State of Orissa and others	Disposed of	01.12.2022	Available
234.	Arb. Pro. No. 03 of 2021	ARBP NO.78 of 2019	Shri Satyabadi Mantry, Advocate	M/s. G4S Secure Solutions (India) Pvt. Ltd.	Anupam Industries Limited	Disposed of	13.01.2023	Available
235.	Arb. Pro. No. 04 of 2021	ARBP NO.49 of 2018	Shri Prakash Ranjan Barik, Advocate	M/s. Maa Electricals	The General Manager, East Coast Railway & another	Pending		Available
236.	Arb. Pro. No. 05 of 2021	ARBP NO.76 of 2017	Mr. Surendra Kumar Patri, Advocate	M/s. Patil Rail Infrastructure Pvt. Ltd.	General Manager, East Coast Railway & others	Disposed of	30.09.2022	Available
237.	Arb. Pro. No. 06 of 2021	ARBP NO.70 of 2017	Mr. Manoj Kumar Mishra, (Sr. Advocate)	M/s. Krishna Coatings	M/s. Usha Projects India (Pvt.) Ltd.	Disposed of	27.04.2023	Available
238.	Arb. Pro. No. 07 of 2021	ARBP NO.29 of 2019	Mr. Manoj Kumar Mishra, (Sr. Advocate)	United Construction	General Manager, East Coast Railway & another	Disposed of	16.05.2023	Available
239.	Arb. Pro. No. 08 of 2021	ARBP NO.33 of 2018	Justice Pramath Pattanaik, (Retd.)	M/s. G.V.V Construction Pvt. Ltd	SEPCO, Electric Power Construction Corporation & another	Disposed of	18.11.2022	Available

240.	Arb. Pro. No. 09 of 2021	ARBP NO.26 of 2022	Justice Biswajit Mohanty, (Retd.)	M/s. H.M. Construction Co.	Power Grid Corporation of India Limited & others	Disposed of	05.09.2023	Available
241.	Arb. Pro. No. 10 of 2021	ARBP NO.44 of 2019	Justice A.K. Parichha, (Retd.)	Dharti Dredging and Infrastructure Limited.	Paradip Port Trust and Another	Disposed of	20.12.2022	Available
242.	Arb. Pro. No. 11 of 2021	ARBP NO.26 of 2019	Mr. Manoj Kumar Mohanty, Advocate	Susanti Rout & others	State of Odisha and another	Disposed of	24.08.2022	Available
243.	Arb. Pro. No. 12 of 2021	ARBP NO.59 of 2019	Mr. P.R. Barik, Advocate	Sanjay Kumar Swain	East Coast Railways and Another	Disposed of	01.03.2024	Available
244.	Arb. Pro. No. 13 of 2021	ARBP NO.41 of 2019	Mr. V. Narasingh, Advocate	M/s. Swastik Plywood	Formica Laminates (India) Pvt. Ltd.	Terminated	29.04.2021	Available
245.	Arb. Pro. No. 14 of 2021	ARBP NO.87 of 2019	Shri Gopal Krushna Mohanty, Sr. Advocate	Patil Construction and Infrastructure Pvt. Ltd	Union of India and others	Disposed of	30.08.2023	Available
246.	Arb. Pro. No. 15 of 2021	ARBP NO.88 of 2019	Shri Gopal Krushna Mohanty, Sr. Advocate	Patil Construction and Infrastructure Pvt. Ltd	Union of India and others	Disposed of	31.08.2023	Available
247.	Arb. Pro. No. 16 of 2021	ARBP NO.49 of 2019	Justice B.P. Das, (Retd.)	M/s. DhanurdharCh ampatiray	State of Odisha &ors.	Disposed of	20.12.2023	Available
248.	Arb. Pro. No. 17 of 2021	ARBP NO.50 of 2019	Justice B.P. Das, (Retd.)	M/s. DhanurdharCh ampatiray	State of Odisha &ors.	Disposed of	20.12.2023	Available
249.	Arb. Pro. No. 18 of 2021	ARBP NO.51 of 2019	Justice B.P. Das, (Retd.)	M/s. DhanurdharCh ampatiray	State of Odisha &ors.	Disposed of	20.12.2023	Available
250.	Arb. Pro. No. 19 of 2021	ARBP NO.52 of 2019	Justice B.P. Das, (Retd.)	M/s. DhanurdharCh ampatiray	State of Odisha &ors.	Disposed of	20.12.2023	Available
251.	Arb. Pro. No. 20 of 2021	ARBP NO.53 of 2019	Justice B.P. Das, (Retd.)	M/s. DhanurdharCh ampatiray	State of Odisha &ors.	Disposed of	20.12.2023	Available
252.	Arb. Pro. No. 21 of 2021	ARBP NO.73 of 2019	Justice P.K. Mishra, (Retd.)	M/s. ARSS- ATLANTA J.V	State of Odisha & another.	Disposed of	15.12.2023	Available
253.	Arb. Pro. No. 22 of 2021	ARBP NO.47 of 2019	Justice P.K. Mishra, (Retd.)	ARSS Infrastructure Projects Ltd.	State of Odisha & another.	Disposed of	15.12.2023	Available
254.	Arb. Pro. No. 23 of 2021	ARBP NO.54 of 2019	Justice S.C Parija, (Retd.)	M/s. Dhanurdhar Champatiray	State of Odisha &ors.	Disposed of	20.01.2025	Available

255.	Arb. Pro. No. 24 of 2021	ARBP NO.55 of 2019	Justice S.C Parija, (Retd.)	M/s. Dhanurdhar Champatiray	State of Odisha &ors.	Disposed of	20.01.2025	Available
256.	Arb. Pro. No. 25 of 2021	ARBP NO.56 of 2019	Justice S.C Parija, (Retd.)	M/s. Dhanurdhar Champatiray	State of Odisha &ors.	Disposed of	20.01.2025	Available
257.	Arb. Pro. No. 26 of 2021	ARBP NO.57 of 2019	Justice S.C Parija, (Retd.)	M/s. DhanurdharCh ampatiray	State of Odisha &ors.	Disposed of	20.01.2025	Available
258.	Arb. Pro. No. 27 of 2021	ARBP NO.58 of 2019	Justice S.C Parija, (Retd.)	M/s. DhanurdharCh ampatiray	State of Odisha &ors.	Disposed of	20.01.2025	Available
259.	Arb. Pro. No. 28 of 2021	ARBP NO.22 of 2020	Dr. Justice Arijit Pasayat	M/s. Epsilon Carbon Private Ltd.	M/s. Mahabir Coke Industries and others	Dropped in the Arbitration Centre	Terminat ed	Available
260.	Arb. Pro. No. 29 of 2021	ARBP NO.67 of 2017	Justice B.K. Patel, (Retd.)	M/s. New Life Electricals	Chief Electrical Engineer (P&D) and another	Disposed of (Terminat ed with no award)	24.12.2021	Available
261.	Arb. Pro. No. 30 of 2021	ARBP NO.75 of 2016	Mr. B.K. Dash, (Retd. Dist. Judge)	Ratnakar Swain	Santosh Kumar Acharya	Disposed of	28.08.2023	Available
262.	Arb. Pro. No. 31 of 2021	ARBP NO.61 of 2018	Mr. Shyamananda Mohapatra, Sr. Advocate	Sri Narayan Kumar Dutta	Sri Tarun Kumar Dutta & others	Dropped		Available
263.	Arb. Pro. No. 32 of 2021	ARBP NO.05 of 2019	Shri Prasant Kumar Jena, Advocate	IDCOL Ferro Chrome & Alloys Ltd	M/s. D.C. Jena Transport	Pending		Available
264.	Arb. Pro. No. 33 of 2021	ARBP NO.60 of 2017	Justice A.S. Naidu, (Retd.)	M/s. Corrosion Protection Pvt. Ltd	M/s. Panda Infracorp Limited	Disposed of	19.07.2022	Senior Civil Judge Commercial Court, Cuttack on 06.04.2023
265.	Arb. Pro. No. 34 of 2021	ARBP NO.60 of 2016	Shri Bijoy Ketan Mohanty, Former District Judge	M/s. Srikrishna Estates and Constructions Pvt. Ltd	Pradipta Kumar Ray	Pending	Awaiting order from apex Court	Available
266.	Arb. Pro. No. 35 of 2021	ARBP NO.48 of 2019	Sri Shyamananda Mohapatra, Sr. Advocate	ADHAR FRESH	Sri Manmath Kumar Routray	Disposed of	13.07.2022	Senior Civil Judge, BBSR 15.03.2023
267.	Arb. Pro. No. 36 of 2021	ARBP NO.47 of 2020	Justice A.K. Parichha, Former Judge	ORISSA STEEL TRADING CORPORATION	The United India Assurance Company Ltd	Disposed of	26.09.2022	Available
268.	Arb. Pro. No. 37 of 2021	ARBP NO.12 of 2019	Shri Santanu Kumar Sarangi, Adv	Midas Bottling Pvt. Ltd	OASIS Distilleries Ltd.	Disposed of	17.02.2023	Available
269.	Arb. Pro. No. 38 of 2021	ARBP NO.45 of 2019	Justice A.K. Parichha, (Retd.)	Dharti Dredging and Infrastructure Limited	Paradip Port Trust and Another	Disposed of	20.12.2022	Available

270.	Arb. Pro. No. 39 of 2021	ARBP NO.47 of 2013	Shri Debasis Das, Advocate	Rajendra Kumar Dhawan	Reliance Webstore Pvt. Ltd. And another	Disposed of	15.09.2022	Available
271.	Arb. Pro. No. 40 of 2021	ARBP NO.11 of 2015	Shri Somadarsan Mohanty, Advocate	The Dhamra Port Company Limited	Jaiprakash Associated Limited	Dropped		Available
272.	Arb. Pro. No. 41 of 2021	ARBP NO.69 of 2016	Shri Surjyakanta Padhi, Sr. Advocate	M/s. Top Guarding Services Pvt. Ltd.	BDA and others	Dropped		Available
273.	Arb. Pro. No. 42 of 2021	ARBP NO.28 of 2019	Shri Manoj Kumar Mishra, Sr. Advocate	Sri Jitendra Biswal	State of Odisha and others	Disposed of	28.07.2023	Available
274.	Arb. Pro. No. 43 of 2021	ARBP NO.76 of 2019	Shri D.P. Nanda, Sr. Advocate	MODERN BUILDERS	NEELACHAL ISPAT NIGAM LIMITED AND ANOTHER	Disposed of	29.02.2024	Available
275.	Arb. Pro. No. 44 of 2021	ARBP NO.76 of 2019 (I.A No.5 of 2021	Shri Jatindra Kumar Mohapatra, Advocate	M/s. Garudadwaja Structures Limited	M/s. Biswabharati Construction and Engineering	Disposed of	10.11.2023	Available
276.	Arb. Pro. No. 45 of 2021	ARBP NO.27 of 2019	Justice B.P. Das (Retd.)	Sylvesa Infotech Pvt. Ltd.	Director, Land Records & Surveys, government of Odisha	Disposed of	15.05.2023	Available
277.	Arb. Pro. No. 46 of 2021	ARBP NO.43 of 2019	Shri Saroj Kumar Das, Advocate	M/s. RNG INFRASTRUCTURE PVT. Ltd.	M/s. A2Z INFRA SERVICE LIMITED	Disposed of	31.03.2023	Available
278.	Arb. Pro. No. 47 of 2021	ARBP NO.35 of 2016	Shri Saroj Kumar Das, Advocate	Sri Susanta Kumar Mohapatra	General Manager (AT & C), CESU	Terminated	08.03.2022	Available
279.	Arb. Pro. No. 48 of 2021	ARBP NO.09 of 2019	Shri Shyamananda Mohapatra, Sr. Advocate	Sri Nilasaila Nayak and others	The Indian Oil Corporation Ltd and another	Disposed of	Award Pronounced on 24.02.2022	Available
280.	Arb. Pro. No. 49 of 2021	ARBP NO.58 of 2018	Mr. L. Pangari, Advocate	Premananda Dash	Central Public Works Department and others	Disposed of	21.04.2023	Available
281.	Arb. Pro. No. 50 of 2021	ARBP NO.44 of 2016	Mr. Adwita Kumar Panda, Advocate	Gopinath Sahu	Head, OSCOM, Indian Rare Earths Limited	Dropped		Available
282.	Arb. Pro. No. 51 of 2021	ARBP NO.75 of 2019	Justice Pramath Patnaik (Retd.)	M/s. Kamachi Industries Ltd.	M/s. Brahmani River Pellets Limited	Pending		Available
283.	Arb. Pro. No. 52 of 2021	ARBP NO.04 of 2020	Dr. Justice A.K. Rath (Retd.)	SKL Security and management Services Pvt. Ltd.	Cosmopolis Residents Welfare Trust and others	Disposed of	17.05.2021	Available
284.	Arb. Pro. No. 53 of 2021	ARBP NO.20 of 2020	Justice P.K. Mishra, (Retd.)	HCL Comnet Limited.	National Aluminum Co. Limited	Disposed of	14.03.2024	Available
285.	Arb. Pro. No. 54 of 2021	ARBP NO.46 of 2020	Justice P.K. Mishra, (Retd.)	Grasim Industries Limited	M/s. Jayashree Chemicals Limited	Disposed of	12.04.2024	Available

286.	Arb. Pro. No. 55 of 2021	ARBP NO.14 of 2005	Justice B.K. Mishra, (Retd.)	Laxminarayan Pattnaik, represented through Smt. Kumudini Pattnaik and others	State of Odisha and another	Dropped as per order dated 02.08.2021	The Proceeding is not in force.	Available
287.	Arb. Pro. No. 56 of 2021	ARBP NO.05 of 2021	Shri Sanjay Kumar Panda, (Retd. Dist. Judge)	M/s. C&S Electric Ltd.	M/s. National Aluminium Company Limited	Terminated as settled outside the court		Available
288.	Arb. Pro. No. 57 of 2021	ARBP NO.15 of 2019	Hon'ble Mr. Justice M.M. Das (Retd.),	Megha Engineering & Infrastructures Ltd.	State of Odisha & another	Disposed of	25.05.2023	Available
289.	Arb. Pro. No. 58 of 2021	ARBP NO.37 of 2019	Shri Nirmal Chandra Panigrahi, Sr. Advocate	Jindal Stainless Ltd.	Metal and Minerals Trading Corporation Ltd. & others	Pending		Available
290.	Arb. Pro. No. 59 of 2021	ARBP NO.66 of 2019	Shri Pramod Kumar Jena, District Judge (Retd.),	M/s. Viraj Projects (India) Pvt. Ltd.	Jindal Steel & Power Limited and another	Withdraw	10.06.2022	Available
291.	Arb. Pro. No. 60 of 2021	ARBP NO.03 of 2021	Shri Pradip Kumar Ray, District Judge (Retd.),	Hughes Communications India Private Limited and Another.	Orissa Space Application Center	Disposed of	24.06.2023	Available
292.	Arb. Pro. No. 61 of 2021	ARBP NO.43 of 2016	Shri S.S. Rao, Senior Advocate	Chitta Ranjan Swain.	East Coast Railway and others.	Disposed of	24.08.2022	Available
293.	Arb. Pro. No. 62 of 2021	ARBP NO.24 of 2020	Shri N.K. Sahu, Advocate	Sri Jitendra Patel.	Sri Swarup Kumar Mohanty	Disposed of	21.09.2023	Available
294.	Arb. Pro. No. 63 of 2021	ARBP NO.70 of 2019 (I.A No.17 of 2021)	Shri Samir Kumar Ray, District Judge, (Retd.),	Prabhat Kumar Mishra.	Rail India Technical and Economic ServicesLtd (RITES) and others	Disposed of	21.10.2022	Available
295.	Arb. Pro. No. 64 of 2021	ARBP NO.69 of 2019 (I.A No.16 of 2021)	Shri Samir Kumar Ray, District Judge, (Retd.),	Prabhat Kumar Mishra.	Rail India Technical and Economic Services Ltd (RITES) and others	Disposed of	21.10.2022	Available

296.	Arb. Pro. No. 65 of 2021	ARBP NO.12 of 2021	Shri Gouranga Bihari Jena, Advocate	M/s. Phase and Control.	Mahanadi Coal Field Ltd and another	Disposed of	22.06.2022	Available
297.	Arb. Pro. No. 66 of 2021	ARBP NO.63 of 2018	Shri Jagajeevan Patro, District Judge, (Retd.),	Marson's Electrical Industries.	Tata Power Central Odisha Distribution Ltd	Pending		Available
298.	Arb. Pro. No. 67 of 2021	ARBP NO.01 of 2020	Shri Jagannath Rath, Advocate	M/s. G4S Secure Solutions(India) Pvt.Ltd.	M/s. Xavier Institute of Management, Bhubaneswar	Disposed of	22.06.2022	Available
299.	Arb. Pro. No. 68 of 2021	ARBP NO.21 of 2021	Shri Satyabadi Mantry	M/s. G4S Secure Solutions (India) Pvt. Ltd.	Hotel Sukhamaya Pvt. Ltd	Dropped	20.01.2022	Available
300.	Arb. Pro. No. 69 of 2021	ARBP NO.22 of 2021	Shri Satyabadi Mantry	M/s. G4S Secure Solutions (India) Pvt. Ltd.	Supreme Concrete & Infrastructure (P) Ltd	Disposed of	11.07.2022	Available
301.	Arb. Pro. No. 70 of 2021	ARBP NO.23 of 2021	Shri Satyabadi Mantry	M/s. G4S Secure Solutions (India) Pvt. Ltd.	Sun Green Valleys Pvt. Ltd	Dropped	05.07.2022	Available
302.	Arb. Pro. No. 71 of 2021	ARBP NO.24 of 2021	Shri Satyabadi Mantry	M/s. G4S Secure Solutions (India) Pvt. Ltd.	Prakash Engineers Pvt. Ltd	Disposed of	22.08.2022	Available
303.	Arb. Pro. No. 72 of 2021	ARBP NO.44 of 2020	Mr. Yeshan Mohanty, Senior Advocate	Madhusudan Das.	Atul Kumar Ojha	Disposed of	20.01.2023	Sent to District Judge, Balasore on 12.12.2023
304.	Arb. Pro. No. 73 of 2021	ARBP NO.99 of 2017	Mr. Prakash Ranjan Barik, Advocate	A.K.L CONSTRUCTION & TRADING PVT. LTD	VALECHA ENGINEERING LTD	Disposed of	17.08.2023	Available
305.	Arb. Pro. No. 74 of 2021	ARBP NO.04 of 2021	Mr. Prakash Ranjan Barik, Advocate	M/S. Thejo Engineering Limited	Neelachallspat Nigam Ltd	Terminated (settled outside)	08.08.2022	Available
306.	Arb. Pro. No. 75 of 2021	ARBP NO.54 of 2011	Justice Pramath Patnaik, (Retd.),	M/S. Budhraj Mining Construction Ltd.	Hindustan Steel Works Construction Ltd and others	Disposed of	11.08.2023	Available
307.	Arb. Pro. No. 76 of 2021	ARBP NO.39 of 2021	Justice Pramath Patnaik, (Retd.),	M/S. Panchanan Singh.	National Thermal Power Corporation and Another	Terminated	12.07.2022	Available
308.	Arb. Pro. No. 77 of 2021	ARBP NO.22 of 2016	Dr. Chitta Ranjan Misra, Advocate	Sri Ramesh Chandra Samantray.	Indian Oil Corporation Ltd	Dropped	22.12.2021	Available

309.	Arb. Pro. No. 78 of 2021	ARBP NO.17 of 2012	Mr. Kamal Behari Panda, Advocate/Prakash Ranjan Barik	Y. Prasad.	Union of India and Others	Disposed of	08.04.2024	Available
310.	Arb. Pro. No. 79 of 2021	ARBP NO.31 of 2019	Shri Ramakant Mohanty, Sr. Advocate	East Coast Nutrition & Chemicals.	M/s. SUGUNA FOODS Ltd and Another	Disposed of	29.05.2023	Available
311.	Arb. Pro. No. 80 of 2021	ARBP NO.17 of 2019	Justice P.K. Mishra (Retd.)	MIEL (Bhubaneswar) Bulk Water Project Private Limited.	State of Odisha and Others	Disposed of	20.03.2023	Available
312.	Arb. Pro. No. 81 of 2021	ARBP NO.49 of 2020	Shri Manoj Kumar Mishra, Senior Advocate	Manoj Prusty.	Aswini Kumar Sahu	Disposed of	25.08.2023	Available
313.	Arb. Pro. No. 82 of 2021	ARBP NO.11 of 2021	Shri D.P. Nanda, Sr. Advocate	Indian Oil Corporation Ltd.	M/s. Shlok Lubricants and Another	Disposed of	24.12.2024	Available
314.	Arb. Pro. No. 83 of 2021	ARBP NO.42 of 2021	Justice Pramath Patnaik (Retd.)	M/S. Rawani Construction	National Thermal Power Corporation Ltd	Disposed of	24.02.2023	Available
315.	Arb. Pro. No. 84 of 2021	ARBP NO.42 of 2017 (I.A No.29 of 2020)	Shri Upendra Kumar Samal, Advocate	M/s. Sakshi Construction Co. Civil Construction and Interior Decorator	Eseel Mining & Industries Ltd and another	Disposed of	24.01.2024	Available
316.	Arb. Pro. No. 85 of 2021	ARBP NO.43 of 2017 (I.A No.30 of 2020)	Shri Upendra Kumar Samal, Advocate	M/s. Sakshi Construction Co. Civil Construction and Interior Decorator	Eseel Mining & Industries Ltd and another	Disposed of	24.01.2024	Available
317.	Arb. Pro. No. 86 of 2021	ARBP NO.44 of 2017 (I.A No.32 of 2020)	Shri Upendra Kumar Samal, Advocate	M/s. Sakshi Construction Co. Civil Construction and Interior Decorator	Eseel Mining & Industries Ltd and another	Disposed of	24.01.2024	Available
318.	Arb. Pro. No. 87 of 2021	ARBP NO.45 of 2017 (I.A No.31 of 2020)	Shri Upendra Kumar Samal, Advocate	M/s. Sakshi Construction Co. Civil Construction and Interior Decorator	Eseel Mining & Industries Ltd and another	Disposed of	24.01.2024	Available
319.	Arb. Pro. No. 88 of 2021	ARBP NO.18 of 2021	Shri S.S. Rao, Sr. Advocate	PSA Nitrogen Ltd	National Aluminium Company Ltd and another	Disposed of	04.11.2023	Available
320.	Arb. Pro. No. 89 of 2021	ARBP NO.19 of 2021	Shri S.S. Rao, Sr. Advocate	PSA Nitrogen Ltd	National Aluminium Company Ltd and another	Disposed of	04.11.2023	Available

321.	Arb. Pro. No. 90 of 2021	ARBP NO.36 of 2021	Mrs. Saswata Patnaik, Advocate	Asit Kumar Natia	Surat Sekhar	Pending		Available
322.	Arb. Pro. No. 91 of 2021	ARBP NO.34 of 2020	Mr. Kamal Behari Panda, Advocate	M/s. D.K. Dash and Sons.	Union of India and Others	Disposed	18.09.2023	Available
323.	Arb. Pro. No. 92 of 2021	ARBP NO.17 of 2021	Shri S.P. Mishra, Sr. Advocate	Byso Enterprises Pvt. Ltd.	Atmios Mines and Minerals Pvt. Ltd	Terminated		Available
324.	Arb. Pro. No. 93 of 2021	ARBP NO.44 of 2021	Dr. Justice A.K. Rath	M/s. Arya Omnitalk Wireless Solutions Pvt. Ltd.	Mahanadi Coalfield Limited	Terminated	22.08.2022	Available
325.	Arb. Pro. No. 94 of 2021	ARBP NO.30 of 2019	Shri Gopal Krushna Mohanty, Sr. Advocate	Manabendra Roy	Sun Hospital And Another	Disposed of	22.12.2023	Available
326.	Arb. Pro. No. 95 of 2021	ARBP NO.29 of 2020	Shri. L. Pangari, Advocate	M/S. Caretech Packaging Pvt. Ltd	Ordnance Factory, Badmal	Disposed of	16.08.2023	Available
327.	Arb. Pro. No. 96 of 2021	ARBP NO.39 of 2019	Shri. Gautam Mishra, Sr. Advocate	Mohammed Tufail	Akbar Mohammed	Disposed of	12.04.2023	Available
328.	Arb. Pro. No. 97 of 2021	ARBP NO.29 of 2021	Dr. Justice A.K. Rath	M/s. Origo Commodities India Pvt. Ltd. &Anr.	Odisha State Warehousing Corporation &Anr.	Disposed of	30.08.2022	Send to Civil Judge (SD) Commercial Court, BBSR on 21.02.2025
329.	Arb. Pro. No. 98 of 2021	ARBP NO.38 of 2022	Justice Pramath Pattnaik	Monalisha Construction	The Chairman-cum-Managing Director Mahanadi Coalfields Limited and others	Disposed of	19.12.2023	Available
2022								
330.	Arb. Pro. No. 01 of 2022	ARBP NO.34 of 2018	Dr. Justice A.K. Rath (Retd.)	Essel Mining & Industries Ltd.	Union of India and others	Disposed of	18.10.2023	Available
331.	Arb. Pro. No. 02 of 2022	ARBP NO.11 of 2017	Justice L. Mohapatra (Retd.)	Boudh Distillery Pvt. Ltd.	Thermal Systems Pvt. Ltd.	Disposed of	11.09.2023	Available
332.	Arb. Pro. No. 03 of 2022	ARBP NO.10 of 2021	Shri S.P. Mishra, Sr. Advocate	Hindustan Construction Co. Ltd.	General Manager, East Coast Railway and another	Dropped/Terminated	28.07.2022	Available
333.	Arb. Pro. No. 04 of 2022	ARBP NO.02 of 2021	Justice Pramath Pattnaik(Retd.)	Project Director, OPEPA now OSEPA & Another	M/s. Uiversal Enterprises	Disposed of	14.07.2023	Available
334.	Arb. Pro. No. 05 of 2022	ARBP NO.41 of 2020	Justice Pramath Pattnaik(Retd.)	M/s. Das Construction	State of Odisha & Others	Disposed of	04.03.2025	Available
335.	Arb. Pro. No. 06 of 2022	ARBP NO.42 of 2020	Justice Pramath	M/s. Das Construction	State of Odisha & Others	Disposed of	04.03.2025	Available

			Pattnaik(Retd.)					
336.	Arb. Pro. No. 07 of 2022	ARBP NO.71 of 2021	Shri Jatindra Kumar Mohapatra, Adv.	M/s. Pragati Irrigation Company (Aqua Feed and Equipment Division)	Panchanan Swain	Disposed of	22.02.2024	Available
337.	Arb. Pro. No. 08 of 2022	ARBP NO.52 of 2016	Mr. S.S. Rao, Advocate	Smt. R. Padmavati	M/s. Hotel Sai Krishna and others	Pending		Available
338.	Arb. Pro. No. 09 of 2022	ARBP NO.40 of 2020	Mr. S.S. Rao, Advocate	M/s. Ramesht Security Services Pvt. Ltd.	NALCO	Disposed of	30.10.2023	Available
339.	Arb. Pro. No. 10 of 2022	ARBP NO.43 of 2020	Shri Santanu Kumar Sarangi, Adv.	Lab. Solutions	The Odisha Small Industries Corporation Limited and another	Disposed of	26.04.2023	Sent to Sr. Civil Judge, commercial court, Cuttack on 01.05.2024
340.	Arb. Pro. No. 11 of 2022	ARBP NO.40,41,42 & 43 of 2021	Shri K.M.H. Niamati, Advocate	M/s. Affinique Tech.	M/s. MaithanIspat Limited (MESCO Unit-2) and another	Disposed of	04.04.2024	Available
341.	Arb. Pro. No. 12 of 2022	ARBP NO.37 of 2020	Mr. A.B.S. Naidu, Retd. District Judge	Benzfab Technologies Pvt. Ltd	Managing Director, Jindal Steel & Power Limited and Others	Disposed of	19.12.2022	Available
342.	Arb. Pro. No. 13 of 2022	ARBP NO.30 of 2021	Justice M.M. Das (Retd.)	Firoza Khatun	Shri Jagannath Properties and Developers, Bhubaneswar and another	Disposed of	28.11.2023	Available
343.	Arb. Pro. No. 14 of 2022	ARBP NO.14 of 2020	Dr. Justice A.K. Rath, (Retd.)	Suresh Ranjan Sahu	Cholamandalam MS General insurance Company Limited, Chennai and another	Disposed of	11.03.2024	Available
344.	Arb. Pro. No. 15 of 2022	ARBP NO.48 of 2021	Justice Pramath Pattnaik(Retd.)	M/s. Surya Wires Pvt. Ltd., Chhattisgarh	Odisha Rural Development and Marketing Society, Bhubaneswar	Disposed of	15.09.2023	Available
345.	Arb. Pro. No. 16 of 2022		Justice B.P. Das (Retd.)	M/s. Tricad Design	Director, Land Records, Surveys	Disposed of	08.05.2024	Available

		ARBP NO.29 of 2017		Consultants (P) Ltd.	and Consolidation, Odisha and another			
346.	Arb. Pro. No. 17 of 2022	ARBP NO.58 of 2021	Justice Pramath Pattnaik(Retd.)	M/s. Stride Hospital Pvt. Ltd. Bhubaneswar	Sri Sri Param PremamayaPurus ottam Trust, Bhubaneswar and others.	Disposed of	24.09.2024	Available
347.	Arb. Pro. No. 18 of 2022	ARBP NO.62 of 2021	Justice Pramath Pattnaik(Retd.)	Octavo-Solution Pvt. Ltd. New Delhi	Principal Commissioner, Govt. of Odisha and others	Disposed of	21.06.2023	Available
348.	Arb. Pro. No. 19 of 2022	ARBP NO.72 of 2021	Justice A.K. Parichha(Retd.)	M/s. Puri Construction, Puri	Puri Municipal Council, Puri	Terminated	07.07.2022	Available
349.	Arb. Pro. No. 20 of 2022	ARBP NO.26 of 2021	Shri Santanu Sarangi, Adv.	Niranjan Jena	Union of India & Others	Disposed of	26.09.2023	Available
350.	Arb. Pro. No. 21 of 2022	ARBP NO.63 of 2021	Shri D. P. Dhal, Sr. Advocate	Shree Salasar Builders and Development, Cuttack	M/s. Airplaza Retail Holding Pvt. Ltd.	Disposed of	16.05.2023	Available
351.	Arb. Pro. No. 22 of 2022	ARBP NO.64 of 2021	Shri D. P. Dhal, Sr. Advocate	Shree Salasar Builders and Development, Cuttack	M/s. Airplaza Retail Holding Pvt. Ltd.	Disposed of	16.05.2023	Available
352.	Arb. Pro. No. 23 of 2022	ARBP NO.01 of 2022	Dr. Justice A.K. Misra (Retd.)	M/s. Tirupati Enterprises	M/s. S.A. Plywood Industry (P) Ltd.	Pending		Available
353.	Arb. Pro. No. 24 of 2022	ARBP NO.70 of 2021	Dr. Justice A.K. Rath, (Retd.)	M/s. Varsha Construction, Chhatishgarh	Chairman-cum-Managing Director, Central Mine Planning and Design Institute Limited, Jharkhand and Others	Disposed of	27.03.2024	Available
354.	Arb. Pro. No. 25 of 2022	WPC NO.4019 of 2010	Dr. Justice A.K. Rath, (Retd.)	M/s. Ganjam Gas	Indian Oil Corporation and others	Recused	17.08.2022	Available
355.	Arb. Pro. No. 26 of 2022	ARBP NO.72 of 2007	Mr. Kamal Behari Panda, Advocate	Dhiren Kumar Singh	The Chief Construction Engineer, Poteru Irrigation Project and another	Disposed of	03.11.2023	Available

356.	Arb. Pro. No. 27 of 2022	ARBP NO.73 of 2007	Mr. Kamal Behari Panda, Advocate	Dhiren Kumar Singh	The Chief Construction Engineer, Poteru Irrigation Project and another	Disposed of	03.11.2023	Available
357.	Arb. Pro. No. 28 of 2022	ARBP NO.47 of 2021	Dr. Justice A.K. Rath (Retd.)	Titagarh Wagons Limited	Odisha Power Generation Corporation Limited	Disposed of	31.01.2024	Available
358.	Arb. Pro. No. 29 of 2022	ARBP NO.20 of 2021	Dr. Justice A.K. Mishra (Retd.)	M/s. Jindal India Thermal Power Limited	Mahanadi Coalfields Limited	Disposed of	29.02.2024	Available
359.	Arb. Pro. No. 30 of 2022	ARBP NO.04 of 2022	Shri Santanu Kumar Sarangi, Sr. Advocate	Sai Aditya Ventures (P) Ltd., Jajpur	Kendriya Vihar Residents Welfare Association, Bhubaneswar	Pending		Available
360.	Arb. Pro. No. 31 of 2022	ARBP NO.10 of 2010	Justice Pramath Pattnaik (Retd.)	Subash Chandra Panda Builders (P) Ltd.	State of Orissa and others	Disposed of	14.05.2024	Available
361.	Arb. Pro. No. 32 of 2022	ARBP NO.73 of 2021	Shri S.P. Mishra, Sr. Advocate	Brooks Laboratories Ltd.	Odisha State Medical Corporation Ltd., Bhubaneswar	Disposed of	12.04.2024	Available
362.	Arb. Pro. No. 33 of 2022	ARBP NO.80 of 2008	Justice Pramath Pattnaik (Retd.)	M/s. P.K. Naidu & Co., Ganjam	Union of India and others	Disposed of	12.08.2024	Available
363.	Arb. Pro. No. 34 of 2022	ARBP NO.74 of 2021	Shri K.N. Panigrahi, Retd. Dist. Judge	M/s. H R Constructions Pvt. Ltd.	Managing Director, M/s. steel Authority of India Ltd.	Disposed of	30.07.2024	Available
364.	Arb. Pro. No. 35 of 2022	ARBP NO.34 of 2021	Justice A.S. Naidu (Retd.)	M/s. Samasti Infrastructure Pvt. Ltd.	M/s. SN Jyoti Infra Project	Disposed of	03.05.2023	Available
365.	Arb. Pro. No. 36 of 2022	ARBP NO.28 of 2022	Shri Surjyakanta Padhi, Sr. Advocate	M/s. Hariom Traders	M/s. TATA AIG General Insurance Company Ltd. And another	Disposed of	29.10.2024	Available
366.	Arb. Pro. No. 37 of 2022	ARBP NO.10 of 2022	Shri Santanu Kumar Sarangi, Sr. Advocate	Altrade Hospitality Pvt. Ltd.	Programic Asia Pvt. Ltd. And another	Disposed of	30.05.2023	Available
367.	Arb. Pro. No. 38 of 2022	ARBP NO.12 of 2022	Dr. Justice A.K. Rath (Retd.)	M/s. GVV Construction Pvt. Ltd.	General Manager, East Coast Railways	Disposed of	20.05.2024	Available
368.	Arb. Pro. No. 39 of 2022	ARBP NO.50 of 2021	Shri Ramakant Mohanty, Sr. Advocate	M/s. G4S Secure Solutions (India) Pvt. Ltd.	M/s. Meena Zarda Productions (Pvt.) Ltd.	Disposed of	13.06.2023	Available
369.	Arb. Pro. No. 40 of 2022	ARBP NO.51 of 2021	Shri Ramakant Mohanty, Sr. Advocate	M/s. G4S Secure Solutions (India) Pvt. Ltd.	M/s. Unlimited Waterfun and Entertainment (Pvt.) Ltd.	Disposed of	13.06.2023	Available

370.	Arb. Pro. No. 41 of 2022	ARBP NO.52 of 2021	Shri Ramakant Mohanty, Sr. Advocate	M/s. G4S Secure Solutions (India) Pvt. Ltd.	M/s. Meena Zarda Udyog (Pvt.) Ltd.	Disposed of	13.06.2023	Available
371.	Arb. Pro. No. 42 of 2022	ARBP NO.33 of 2021	Justice B.K. Misra (Retd.)	Mr. Kalyan Jena and others	Aditya Birla Nuvo Limited and another	Pending		Not available
372.	Arb. Pro. No. 43 of 2022	ARBP NO.17 of 2022	Justice Pramath Pattnaik (Retd.)	K & R Rail Engineering Ltd.	Gopalpur Ports Ltd.	Pending		Available
373.	Arb. Pro. No. 44 of 2022	ARBP NO.45 of 2022	Dr. Justice A.K. Rath, (Retd.)	M/s. Hotel Suraj Palace	M/s. Planet Hospitality Services	Disposed of	20.05.2024	Available
374.	Arb. Pro. No. 45 of 2022	ARBP NO.46 of 2022	Dr. Justice A.K. Rath, (Retd.)	M/s. Planet Hospitality Services	M/s. Hotel Suraj Palace	Dropped		Available
375.	Arb. Pro. No. 46 of 2022	ARBP NO.05 of 2022	Shri SurjyaKanta Padhi, Sr. Advocate	Sri Ananta Multi Solutions Pvt. Ltd.	Omm Shree Infratech Pvt. Ltd.	Pending		Available
376.	Arb. Pro. No. 47 of 2022	ARBP NO.21 of 2022	Shri Guru Prasad Sahoo, (Retd. Dist. Judge)	M/s. Peregrine Guarding pvt. Ltd.	M/s Capital Region Urban Transport (CRUT)	Disposed of	01.12.2023	Available
377.	Arb. Pro. No. 48 of 2022	ARBP NO.31 of 2022	Shri Subir Palit, Sr. Advocate	M/s. Ashirbad Constructions	M/s. savbri International Pvt. Ltd.	Disposed of	05.09.2024	Available
378.	Arb. Pro. No. 49 of 2022	ARBP NO.49 of 2022	Shri S.P. Mishra, Sr. Advocate	Shri Lalit Kumar Agrawal	Odisha State Seeds Corporation Limited and another	Disposed of	11.09.2023	Available
379.	Arb. Pro. No. 50 of 2022	ARBP NO.39 of 2022	Mr. S.S. Padhy, Advocate	M/s.Terrier Security Services(India) Pvt. Ltd.	M/s. Bhanja Menerals (Pvt.) Ltd.	Disposed of	05.02.2024	Available
380.	Arb. Pro. No. 51 of 2022	ARBP NO.06 of 2022	Mr. Saswat Kumar Acharya, Advocate	M/s.Ganga Kumar Bugudi.	M/s.SudamBugudi.	Terminated	03.04.2023	Available
381.	Arb. Pro. No. 52 of 2022	ARBP NO.14 of 2022	Justice S. Pujahari (Retd.)	M/s. Triveni Engineering & Industries Ltd, Uttar Pradesh.	M/s. Odisha power Gnereal Corporation Ltd, Bhubaneswar & another.	Pending		Available

382.	Arb. Pro. No. 53 of 2022	ARBP NO.15 of 2022	Justice S. Pujahari (Retd.)	M/s. Triveni Engineering & Industries Ltd, Uttar Pradesh.	M/s. Odisha power Gnereal Corporation Ltd, Bhubaneswar & another.	Pending		Available
383.	Arb. Pro. No. 54 of 2022	ARBP NO.16 of 2022	Justice S. Pujahari (Retd.)	M/s. Triveni Engineering & Industries Ltd, Uttar Pradesh.	M/s. Odisha power Gnereal Corporation Ltd, Bhubaneswar & another.	Pending		Available
384.	Arb. Pro. No. 55 of 2022	ARBP NO.32 of 2019	Mr. Saroj Kumar Das, Advocate	M/s. DhanurdharCh ampatiray @ D.D Champatiray.	BSNL and others	Disposed of	30.05.2024	Available
385.	Arb. Pro. No. 56 of 2022	ARBP NO.18 of 2022	Dr. Justice A.K. Misra (Retd.)	M/S. ABC Construction Bhubaneswar.	Chief Engineer, Central Public works Department, Bhubaneswar and others	Disposed of	18.11.2024	Available
386.	Arb. Pro. No. 57 of 2022	ARBP NO.66 of 2022	Dr. Justice A.K. Rath (Retd.)	M/S. RKD Construction Pvt.Ltd.	State of Odisha and Another	Disposed of	01.03.2024	Available
387.	Arb. Pro. No. 58 of 2022	ARBP NO.67 of 2022	Dr. Justice A.K. Rath (Retd.)	M/S. RKD Construction Pvt. Ltd.	State of Odisha	Disposed of	01.03.2024	Available
388.	Arb. Pro. No. 59 of 2022	ARBP NO.65 of 2021	Mr. Santosh Kumar Patnaik, Sr. Advocate	Mr. Manoranjan Kar	M/s Orissa State Disaster Mitigation Authority @ Odisha State Disaster Management Authority, Bhubaneswar and others.	Disposed of	14.11.2024	Available
389.	Arb. Pro. No.	ARBP NO.75 of 2021	Dr. Justice A.K.	M/s. Sabyasachi	Chairman, Puri Municipality and	Disposed of	23.02.2024	Available

	60 of 2022		Rath (Retd.)	Mahakul, Dhenkanal	another			
390.	Arb. Pro. No. 61 of 2022	ARBP NO.48 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Pending		Available
391.	Arb. Pro. No. 62 of 2022	ARBP NO.49 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Pending		Available
392.	Arb. Pro. No. 63 of 2022	ARBP NO.50 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Pending		Available
393.	Arb. Pro. No. 64 of 2022	ARBP NO.51 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Pending		Available
394.	Arb. Pro. No. 65 of 2022	ARBP NO.52 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Pending		Available
395.	Arb. Pro. No. 66 of 2022	ARBP NO.53 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Pending		Available
396.	Arb. Pro. No. 67 of 2022	ARBP NO.54 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Pending		Available
397.	Arb. Pro. No. 68 of 2022	ARBP NO.55 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Pending		Available
398.	Arb. Pro. No. 69 of 2022	ARBP NO.59 of 2022	Dr. Justice A.K. Misra (Retd.)	Ajit Kumar Swain.	Department of Water Resources, Government Of Odisha	Pending		Available
399.	Arb. Pro. No. 70 of 2022	Arbitration application NO.8 of 2020	Justice Pramath Patnaik (Retd.)	Modi Projects Limited	East Central Railways and others.	Disposed of	20.06.2024	Available
400.	Arb. Pro. No. 71 of 2022	ARBP NO.08 of 2021	Mr. Gautam Mukherji, Sr. Advocate	Sushant Biswal.	Sunil Kumar Padhi	Pending		Available
401.	Arb. Pro. No.	ARBP NO.07 of 2022	Justice Pramath	M/s. Shree Balaji Engicons Limited (SBEL),	Odisha Coal & power Ltd.(OCPL), Bhubaneswar.	Disposed of	10.04.2023	Available

	72 of 2022		Pattnaik (Retd.)	jharsuguda.				
402.	Arb. Pro. No. 73 of 2022	ARBP NO.25 of 2007	Dr. Justice A.K. Rath (Retd.) Ramakanta Mohanty, Sr. Adv Ratikanta Mohapatra, D.J.	Ms. Dredging and Decilatation Co. Pvt. Ltd	The Board of Trustees of Paradeep Port Trust, Jagatsinghpur	Pending		Available
403.	Arb. Pro. No. 74 of 2022	ARBP NO.80 of 2022	Dr. Justice A.K. Rath (Retd.),	Ms. Shree Durga Condevn Pvt. Ltd	Water Resources Department, Govt. of Odisha	Disposed of	21.06.2024	Available
404.	Arb. Pro. No. 75 of 2022	ARBP NO.69 of 2022	Shri Ramakant Mohanty, Sr. adv	Ms. Sparsh Hospitals and Critical Care Pvt. Ltd. BBSR	Dr. Akhila Mohan Patanaik	Disposed of	29.07.2024	Available
405.	Arb. Pro. No. 76 of 2022	ARBP NO.33 of 2022	Shri Santanu Sarangi, Sr. Adv	Giridharilal Agarwal	Lalita Marothia&ors	Pending		Available
2023								
406.	Arb. Pro. No. 01 of 2023	ARBP NO.42 of 2022	Dr. Justice A.K. Rath (Retd.)	S.P. singla Construction pvt. ltd	Executive Engineer, Cuttack (R&B) Division-1, Cuttack	Pending		Available
407.	Arb. Pro. No. 02 of 2023	ARBP NO.08 of 2022	Shri Saswat Kumar Acharya, Advocate	Ms. Techma Engineering Enterprise Pvt. Ltd	Union of India	Pending		Available
408.	Arb. Pro. No. 03 of 2023	ARBP NO.77 of 2022	Shri Surya Prasad Mishra, Sr. Advocate	KusaniSivaprasad	Surendra Pal	Pending		Available
409.	Arb. Pro. No. 04 of 2023	ARBP NO.70 of 2022	Shri Manoj Kumar Mohanty, Sr. Advocate	M/s. Maa Sarada Endeavour Pvt. Ltd. Kolkata	M/s. National Aluminum Company Ltd. BBSR	Disposed of	30.12.2024	Available
410.	Arb. Pro. No. 05 of 2023	ARBP NO.73 of 2022	Shri Sidharth Sankar Padhy, Advocate	Bijay Kumar Samal	BSNL, Bhubaneswar and others	Disposed of	29.01.2024	Available
411.	Arb. Pro. No. 06 of 2023	ARBP NO.56 of 2022	Shri Ullash Chandra Mohanty, Advocate	Sagar Business Private Limited	M/s. UMSL Ltd.	Disposed of	25.09.2024	Available
412.	Arb. Pro. No. 07 of 2023	ARBP NO.44 of 2022	Shri D.P. Nanda, Sr.	Rajender Singh	Union of India & another	Pending		Available

			Advocate					
413.	Arb. Pro. No. 08 of 2023	ARBP NO.40 of 2022	Shri Muralidhar Pradhan, (Retd. Dist. Judge)	M/s. MC-AR (JV) Secunderabad	East Coast Railways Bhubaneswar	Disposed of	07.03.2025	Available
414.	Arb. Pro. No. 09 of 2023	ARBP NO.83 of 2022	Shri Gautam Mukherji, Sr. Advocate	Dynamic Cables Limited	Feedback Energy Distribution Company Limited and another	Pending		Available
415.	Arb. Pro. No. 10 of 2023	ARBP NO.85 of 2022	Shri Sidhartha Ray, Sr. Advocate	Kruti Retail Ventures LLP	Gulp It Hospitality LLP	Disposed of	14.11.2024	Available
416.	Arb. Pro. No. 11 of 2023	ARBP NO.63 of 2022	Shri Bibekananda Mohanty, Sr. Advocate	Indian National Trust for Art and Cultural Heritage Conservation Institute, BBSR	Odisha Mining Corporation Limited	Pending		Available
417.	Arb. Pro. No. 12 of 2023	ARBP NO.60 of 2022	Justice S.C. Parija (Retd.)	Bichitra Narayan Mishra	Union of India & another	Pending		Available
418.	Arb. Pro. No. 13 of 2023	ARBP NO.86 of 2022	Justice B.K. Misra (Retd.)	Mr. Sayed Brothers Filling Station	Indian Oil Corporation Limited	Pending		Available
419.	Arb. Pro. No. 14 of 2023	ARBP NO.43 of 2022	Shri Santanu Kumar Sarangi, Sr. Advocate	M/s. Srimukhee Engineers	Union of India & another	Disposed of	20.1.2025	Available
420.	Arb. Pro. No. 15 of 2023	ARBP NO.02 of 2023	Shri Partha Mukherji, Advocate	M/s. S.M. Consultants	Bhubaneswar Municipal Corporation	Disposed of	07.10.2024	Available
421.	Arb. Pro. No. 16 of 2023	ARBP NO.05 of 2023	Justice S.C. Parija (Retd.)	Bichitra Narayan Mishra	Union of India & another	Pending		Available
422.	Arb. Pro. No. 17 of 2023	ARBP NO.62 of 2022	Justice Biswajit Mohanty (Retd.)	M/s. Rajesh Mohanty Construction	CPWD & others	Pending		Available
423.	Arb. Pro. No. 18 of 2023	ARBP NO.06 of 2023	Shri Saswat Acharya, Advocate	Malati Majhi	Anurag Patnaik & another	Pending		Available
424.	Arb. Pro. No. 19 of 2023	ARBP NO.65 of 2022	Shri Santanu Kumar Sarangi, Senior Advocate	Prabhat Kumar Mishra	Union of India & Ors	Disposed of	13.09.2024	Available
425.	Arb. Pro. No. 20 of 2023	ARBP NO.20 of 2023	Muralidhar Pradhan, District Judge	M/s.Sarada Dairy & Food Producers Ltd.	The Odisha State Cooperative Milk producers Federation Ltd.,	Disposed of	16.11.2023	Available
426.	Arb. Pro. No. 21 of 2023	ARBP NO.64 of 2022	Muralidhar Pradhan, District Judge	Prabhat Kumar Mishra	Union of India & Ors	Pending		Available
427.	Arb. Pro. No. 22 of 2023	ARBP No.84 OF 2022	Prafulla Kumar Rath, Senior	Jindal Steel & Power Ltd.,	Sugar Metal Industries,	Disposed of	24.02.2025	Available

			Advocate	Haryana	Maharashtra			
428.	Arb. Pro. No. 23 of 2023	ARBP No. 1/2023	Justice B.K. Patel, Justice Biswajit Mohanty, Justice S.C.Parija	ARSS-SIPS (ZV)	East Coast Railway BBSR and Others.	Pending		Available
429.	Arb. Pro. No. 24 of 2023	ARBP No.82/2022	L. Pangari, Sr. Advocate	Sat Indor Construction Pvt.Ltd.	Union of India & Ors	Disposed of	18.11.2024	Available
430.	Arb. Pro. No. 25 of 2023	ARBP No.75/2022	Goutam Mukharji, Sr. Advocate	M/S. Dipti Associates & Ors	M/s.Grihasti Udyog Pvt.Ltd. & Ors	Disposed of	24.12.2024	Available
431.	Arb. Pro. No. 26 of 2023	ARBP No.07/2023	Justice Biswajit Mohanty	M/S Indure Private Limited.	National Aluminium Company Limited (NALCO)	Pending		Available
432.	Arb. Pro. No. 27 of 2023	ARBP No.11/2023	Justice S.C. Parija	M/S Jasvit Constructions PVT. Ltd. New Delhi.	M/s Engineering Projects Indian Ltd. BBSR & another	Pending		Available
433.	Arb. Pro. No. 28 of 2023	ARBP No.62/2018	Upendra Kumar Samal, Advocate	M/s Amit Hospital Berhampur.	Chief General Manager, BSNL, Bhubaneswar.	Pending		Available
434.	Arb. Pro. No. 29 of 2023	ARBP No.46/2023	Santanu Kumar Sarangi, Sr. Advocate.	Sanjeev Gangadev	Indian Oil Corporation Ltd. BBSR & Ors.	Disposed of	29.10.2024	Available
435.	Arb. Pro. No. 30 of 2023	ARBP No.19/2023	Saswat Kumar Acharya, Advocate.	Rajendra Singh	M/S Bharat Sanchar Nigam Ltd. & Ors.	Pending		Available
436.	Arb. Pro. No. 31 of 2023	ARBP No.30/2020	Justice R.N Biswal (Retd.)	Pasupati Agrovet Pvt. Ltd.	Sri Krishna Nutrition India Pvt. Ltd. Ranchi & Ors.	Pending		Available
2024								
437.	Arb. Pro. No.01 of 2024	ARBP NO. 18 OF 2023	Justice S.K.Mishra, (Retd.)	M/s. Aboy Charan Bakshi	State of Odisha and others	Dropped		Available
438.	Arb. Pro. No.02 of 2024	ARBP NO.49 OF 2023	Justice Biswanath Rath, Retd.	Pramod Kumar Bisoi	Jagadish Pandey and Another	Pending		Available
439.	Arb. Pro. No.03 of 2024	ARBP No. 51 of 2023	Mr. Gayadhar Panda, District Judge	M/s. M.B. Agency, Assam	Orismart Services Pvt. Ltd., Bhubaneswar and another	Pending		Available
440.	Arb. Pro. No.04 of 2024	ARBP NO. 16 OF 2023	Dr. Justice A.K.Rath, Retd.	M/s. Biseswar Construction	State of Odisha and others	Pending		Available
441.	Arb. Pro. No.05 of 2024	ARBP NO.48 OF 2023	Dr. Justice D.P.Choudhry	VISA Steel Limited	Odisha Mining Corporation Limited and another	Pending		Available
442.	Arb. Pro. No.06 of 2024	ARBP NO. 47 OF 2023	Dr. Justice D.P.Choudhry, Retd.	VISA Steel Limited	Odisha Mining Corporation Limited and another	Pending		Available
443.	Arb. Pro.	ARBP NO. 03	Mr.	M. Mukhi	M/s. National	Pending		Available

	No.07 of 2024	OF 2024	Ramakanta Mohanty, Senior Advocate	Nath	Aluminium Company Limited			
444.	Arb. Pro. No.08 of 2024	ARBP No. 73 of 2023	Mr. Justice Pramath Patnaik, Retd.	M/s. Sat Inder Construction Pvt. Ltd., Cuttack	Union of India and Others	Pending		Available
445.	Arb. Pro. No.09 of 2024	ARBP NO. 69 OF 2023	Mr. Ramakanta Mohanty, Senior Advocate	M/s. Sat Kartar Logistics, Chhatisgarh	Indian Oil Corporation Limited, Bhubaneswar and Others	Pending		Available
446.	Arb. Pro. No.10 of 2024	ARBP NO. 72 OF 2023	Mr. Justice Biswajit Mohanty, Retd.	ACC India Pvt. Ltd., New Delhi	Khushi Realcon Pvt. Ltd., Bhubaneswar	Recused		Available
447.	Arb. Pro. No.11 of 2024	ARBP NO. 80 OF 2023	Mr. Goutam Mukherjee, Senior Advocate	Karunakar Routray	Department of Water Resources, Government of Odisha	Pending		Available
448.	Arb. Pro. No.12 of 2024	ARBP NO. 83 OF 2023	Mr. Goutam Mukherjee, Senior Advocate	Karunakar Routray	Department of Water Resources, Government of Odisha	Pending		Available
449.	Arb. Pro. No.13 of 2024	ARBP NO. 47 OF 2023	Mr. Goutam Mukherjee, Senior Advocate	Karunakar Routray	Department of Water Resources, Government of Odisha	Pending		Available
450.	Arb. Pro. No.14 of 2024	ARBP NO. 22 OF 2023	Mr. Manoj Kumar Mishra, Senior Advocate	Sri Manoranjan Kar	M/s. Odisha State Disaster Management Authority and Others	Pending		Available
451.	Arb. Pro. No.15 of 2024	ARBP NO. 26 OF 2024	Dr. Justice A.K. Rath	M/s. Hardev Construction Pvt. Ltd	RITES Ltd, Bhubaneswar	Pending		Available
452.	Arb. Pro. No.16 of 2024	ARBP NO. 10 OF 2024	Mr. Justice C.R. Dash, Retd.	ARSS-SIPS (JV)	Union of India	Pending		Available
453.	Arb. Pro. No.17 of 2024	ARBP NO. 22 OF 2024	Mr. Justice C.R. Dash, Retd.	ARSS-SIPS (JV), Bhubaneswar	Union of India	Pending		Available
454.	Arb. Pro. No.18 of 2024	ARBP No.56 of 2023	Mr. Goutam Mukherjee, Senior Advocate	Karunakar Routray	Department of Water Resources, Government of Odisha	Pending		Available
455.	Arb. Pro. No.19 of 2024	ARBP No.57 of 2023	Mr. Goutam Mukherjee, Senior Advocate	Karunakar Routray	Department of Water Resources, Government of Odisha	Pending		Available
456.	Arb. Pro. No.20 of 2024	ARBP No.58 of 2023	Mr. Goutam Mukherjee, Senior Advocate	Karunakar Routray	Department of Water Resources, Government of Odisha	Pending		Available
457.	Arb. Pro. No.21 of 2024	ARBP No.81 of 2023	Mr. Goutam Mukherjee, Senior	Karunakar Routray	Department of Water Resources, Government of	Pending		Available

			Advocate		Odisha			
458.	Arb. Pro. No.22 of 2024	ARBP No.82 of 2023	Mr. Goutam Mukherjee, Senior Advocate	Karunakar Routray	Department of Water Resources, Government of Odisha	Pending		Available
459.	Arb. Pro. No. 23 of 2024	ARBP No.23 of 2023	Mr. Manoj Kumar Mishra, Senior Advocate	Sri Manoranjan Kar	M/s. Odisha State Disaster Management Authority and others	Pending		Available
460.	Arb. Pro. No.24 of 2024	ARBP No.01 of 2024	Mr. Santanu Kumar Sarangi, Senior Advocate	Sanjay Kumar Modi (HUF)	M/s. Inland World Logistics Private Limited	Pending		Available
461.	Arb. Pro. No. 25 of 2024	ARBP No.91 of 2023	Miss Deepali Mohapatra, Advocate	Hara Prasad Sahu	Jyoti Ranjan Nayak.	Pending		Available
462.	Arb. Pro. No. 26 of 2024	ARBP No.	Mr. Justice S.C. Parija, Retd. Mr. Justice B. N. Rath, Retd., Mr. Sameer Jain, Managing Partner, PSL Advocates and Solicitors	M/s. Bansal Infra Projects Pvt. Ltd.	M/s. Jindal Steel and Power Ltd	Pending		Available
463.	Arb. Pro. No. 27 of 2024	ARBP No.11 of 2024	Mr. Justice Biswajit Mohanty, Retd.	BVG India Ltd.	Green Energy Development Corporation Ltd.	Pending		Available
464.	Arb. Pro. No. 28 of 2024	ARBP No.43 of 2023	Ms. Mrinalini Padhi, Adv	M/s. Jaisree Homes Pvt. Ltd., Bhubaneswar	Sri Rajkishore Dhal	Pending		Available
465.	Arb. Pro. No. 29 of 2024	ARBP No.8 of 2024	Dr. Justice A.K. Mishra, Retd.	VISA Steel Limited	Odisha Mining Corporation Limited and another	Pending		Available
466.	Arb. Pro. No. 30 of 2024	ARBP No.16 of 2024	Mr. Justice Jatindra Prasad Das, Retd.	S.M. Consultants	Works Department, Government of Odisha, represented by the Chief Engineer, DPI & Roads, Odisha	Pending		Available
467.	Arb. Pro. No. 31 of 2024	ARBP No.21 of 2024	Mr. D.P. Nanda, Sr. Adv.	M/s. Ulash Chandra Biswal	Department of Water Resources, Government of Odisha	Pending		Available
468.	Arb. Pro. No. 32 of 2024	ARBP No. 26 of 2023	Mr. Justice B. K. Nayak, Retd.	M/s. R.P. Construction	M/s. Odisha State Disaster Management Authority	Pending		Available
469.	Arb. Pro. No. 33 of 2024	ARBP No.27 of 2023	Mr. Justice B. K. Nayak, Retd.	Rabindra Prasad Barik	M/s. Odisha State Disaster Management Authority	Pending		Available

470.	Arb. Pro. No. 34 of 2024	ARBP No. 28 of 2023	Mr. Justice B. K. Nayak, Retd.	M/s. R.P. Construction	M/s. Odisha State Disaster Management Authority	Pending		Available
471.	Arb. Pro. No. 35 of 2024	ARBP No.29 of 2023	Mr. Justice B. K. Nayak, Retd.	M/s. Odisha State Disaster Management Authority	M/s. Odisha State Disaster Management Authority	Pending		Available
472.	Arb. Pro. No. 36 of 2024	ARBP No.30 of 2023	Mr. Justice B. K. Nayak, Retd.	Rabindra Prasad Barik	M/s. Odisha State Disaster Management Authority	Pending		Available
473.	Arb. Pro. No. 37 of 2024	ARBP No.14 of 2023	Mr. Justice Pramath Patnaik Retd.	Manoranjan Kar	State of Odisha and Others	Pending		Available
474.	Arb. Pro. No. 38 of 2024	ARBP No.15 of 2023	Mr. Justice Pramath Patnaik Retd.	Manoranjan Kar	Odisha State Disaster Management Authority, Bhubaneswar and others	Pending		Available
475.	Arb. Pro. No. 39 of 2024	ARBP No.32 of 2023	Mr. Justice Pramath Patnaik Retd.	Manoranjan Kar	Odisha State Disaster Management Authority, Bhubaneswar and others	Pending		Available
476.	Arb. Pro. No. 40 of 2024	ARBP No.27 of 2024	Mr. Justice Biswajit Mohanty, Retd.	Shark Mines and Minerals Pvt. Ltd.	M/s. Odisha Mining Corporation	Pending		Available
477.	Arb. Pro. No. 41 of 2024	ARBP No. 37 of 2023	Mr. Justice B.K. Nayak, Retd.	Paradip East Quarry Coal Terminal Pvt. Ltd.	Board of Trustees of Paradip Port Trust, Paradip	Pending		Available
478.	Arb. Pro. No. 42 of 2024	ARBP No.55 of 2023	Tarun Patinaik, Advocate	M/s. subhashree Marketing and Services, Bhubaneswar	M/s. IDCOL Kalinga Iron Works Limited, Barbil, Keonjhar	Pending		Available
479.	Arb. Pro. No. 43 of 2024	ARBP No.04 of 2024	Mr. Santanu Kumar Sarangi, Sr. Adv	Mrs. Jully Patro	M/s. Jayanta Pharmaceuticals and Othrs	Pending		Available
480.	Arb. Pro. No. 44 of 2024	ARBP No.42 of 2023	Mr. Santosh Kumar Satapathy, Retired IAS	M/s. Jaisree Homes Pvt. Ltd., Khurdha	Bhanja Kishore Samal and another	Pending		Available
481.	Arb. Pro. No. 45 of 2024	ARBP No. 38 of 2023	Prof. (Dr.) Subhash c. Gupta, X Joint Secretary, IRC NewDelhi	Suresh Chandra Mishra	Erstwhile Infrastructure Pvt. Ltd., Bhubaneswar	Pending		Available
482.	Arb. Pro. No. 46 of 2024	ARBP No. 24 of 2024	Mr. B.C. Sahoo, Retd. DJ	M/s. Parikshita Chuli and sons	The Chairperson, Paradip Port Authority	Pending		Available
483.	Arb. Pro. No. 47 of 2024	ARBP No. 7 of 2024	Dr. Justice A.K. Rath, (Retd.)	Aculife Health care Pvt. Ltd.	The Odisha State Medical Corporation Ltd.	Pending		Available

484.	Arb. Pro. No. 48 of 2024	ARB No. 25 of 2024	Dr. Justice A.K. Rath, (Retd.)	M/s. ITAS G. Pharma	Odisha State Medical Corporation Ltd. and others	Pending		Available
485.	Arb. Pro. No. 49 of 2024	ARB No. 67 of 2023	Mr. Prakash Ranjan Barik, Adv	Akhila Kumar Sethi	Union of India and another	Pending		Available
486.	Arb. Pro. No. 50 of 2024	ARB No. 28 of 2024	Justice Biswajit Mohanty, Retd.	A.P. Construction	National Thermal Power Corporation Ltd. Sundergarh	Pending		Available
487.	Arb. Pro. No. 51 of 2024	ARB No. 45 of 2024	Justice Biswajit Mohanty, Retd.	KANDOI transport Ltd.	National Aluminium Company Ltd (NALCO)	Pending		Available
488.	Arb. Pro. No. 52 of 2024	ARB No.88 of 2024	Justice Pramath Patnaik, Retd.	M/s. Abhoy Charan Bakshi	State of Odisha and others	Pending		Available
489.	Arb. Pro. No. 53 of 2024	ARB No.2 of 2024	Mr. Prafulla Kumar Rath, Sr. Adv.	Mirza Saifuddin	Chairman cum Managing Director, BharatSanchar Nigam Ltd and another	Pending		Available
490.	Arb. Pro. No. 54 of 2024	ARB No.38 of 2024	Mr. Prakash Ranjan Barik, Adv	Sri Sanjay Jena	State of Odisha, represented through Commissioner cum Secretary, Works Department and others	Pending		Available
491.	Arb. Pro. No. 55 of 2024	ARB No.19 of 2024	Mr. Gautam Mishra, Sr. Adv	M/s. Club Concierge Services India Pvt. Ltd.	M/s. Paramitra Smartinfra SNA Pvt. Ltd.	Pending		Available
492.	Arb. Pro. No. 56 of 2024	ARB No.42 of 2024	Mr. D.P. Nanda, Sr. Adv.	M/s. S.M. Consultants, Bhubaneswar	Chief Engineer, World Bank Project, Works Department, Govt. of Odisha	Pending		Available
493.	Arb. Pro. No. 57 of 2024	ARB No.35 of 2024	Dr. Justice A.K. Rath, (Retd.)	Biplab Jena	Regional Manager, Indian Oil Corporation Ltd.	Recused		Available
494.	Arb. Pro. No. 58 of 2024	ARB No.85 of 2023	Mr. Sidhartha Sankar Padhy, Adv	M/s. Reliable Hi Tech Infrastructure Pvt. Ltd.	Steel Authority of India Ltd., and others	Pending		Available
2025								
495.	Arb. Pro. No. 01 of 2025	ARB No.09 of 2024	Dr. Justice Akshaya Kumar Rath	Shri Binaya Kumar Naik	Sanjay Kumar Naik and another	Pending		Available
496.	Arb. Pro. No. 02 of 2025	ARB No.92 of 2023	Mr. Justice Bimal Prasad Das	M/s. All India Asian Education Foundation	Odisha Rural Development and Marketing Society	Pending		Available

497.	Arb. Pro. No. 03 of 2025	ARBP No. 34 of 2023	Dr. Justice Akshaya Kumar Mishra	M/s. Bharat Petroleum Corporation Ltd and another	Mohini Mahananda and another	Pending		Available
498.	Arb. Pro. No. 04 of 2025	ARBP No. 46 of 2024	Mr. Justice Subash Chandra Parija	Brahmani River Pellets Ltd.	M/s. Birat Chandra Dagara, Mayurbhanj	Pending		Available
499.	Arb. Pro. No. 05 of 2025	ARBP No. 52 of 2023	Mr. Manoj Kumar Mishra, Senior Advocate	M/s. Jagannath Prasad Nursery, Bhubaneswar	Odisha Livelihoods Mission, Bhubaneswar	Pending		Available
500.	Arb. Pro. No. 06 of 2025	ARBP No. 23 of 2024	Mr. Durga Prasad Nanda, Senior Advocate	M/s. Emtex Engineering Pvt. Ltd., New Delhi	Vedanta Limited Aluminium and Power, Jharsuguda	Pending		Available
501.	Arb. Pro. No. 07 of 2025	ARBP No. 87 of 2023	Mr. Sanjit Mohanty, Adv.	Sunil Kumar Naranga and another	M/s. Homebase Estates Pvt. Ltd.	Pending		Available
502.	Arb. Pro. No. 08 of 2025	ARBP No. 33 of 2024	Mr. Sanjit Mohanty, Adv.	Bijay Kumar Parida and another	M/s. Great Eastern Retail Pvt. Ltd. And another	Pending		Available
503.	Arb. Pro. No. 09 of 2025	ARBP No. 70 of 2023	Mr. Bibekananda Bhuyan, Sr. Adv	Biswaranajn Sardar and others	Sanvie Retail Pvt. Ltd.	Terminated		Available
504.	Arb. Pro. No. 10 of 2025	ARBP No. 86 of 2023	Hon'ble Dr. A.K. Rath, Retd.	Orissa Steel Trading Corporation	M/s. GMDM Global Energy Ltd.	Pending		Available
505.	Arb. Pro. No. 11 of 2025	ARBP No. 23 of 2024				Pending		Available
506.	Arb. Pro. No. 12 of 2025	ARBP No. 94 of 2024	Hon'ble Justice L. Mohapatra, Retd.	M/s. Adiganga Properties Pvt. Ltd., Kolkata	Rama Prakash Senapati and others	Pending		Available
507.	Arb. Pro. No. 13 of 2025	ARBP No. 84 of 2024	Mr. Justice B. Mohanty, Retd.	B.R. Biomedical Pvt. Ltd.	Director, Special Security and Empowerment of persons with Disabilities Department, Odisha	Pending		Available
508.	Arb. Pro. No. 14 of 2025	ARBP No. 61 of 2022	Mr. Justice M.M. Das, Retd.	M/s. Modi Projects Ltd. Ranchi	Jindal Steel & Power and another	Pending		Available
509.	Arb. Pro. No. 15 of 2025	ARBP No.				Pending		Available
510.	Arb. Pro. No. 16 of 2025	ARBP No. 02 of 2025	Mr. Prakash Ranjan Barik	Techma Engineering Enterprises Pvt. Ltd.	Union of India and others	Pending		Available
511.	Arb. Pro. No. 17 of 2025	ARBP No. 91 of 2024	Mr. Justice Pramath Patnaik Retd.	Sanjay Kumar Khuntia	East Coast Railway, Khurda and others	Pending		Available
512.	Arb. Pro. No. 18 of 2025	ARBP No. 96 of 2024	Mr. Manoj Kumar Mishra, Sr. Adv.	Sri Manoranjan Kar	State of Odisha and others	Pending		Available
513.				Prafulla Chandra	The managing director, odisha	Pending		Available

	Arb. Pro. No. 19 of 2025	ARBP No. 98 of 2024	Mr. Manoj Kumar Mishra, Sr. Adv.	Panda	state disaster management authority (OSDMA), Khurda and another			
514.	Arb. Pro. No. 20 of 2025	ARBP No. 102 of 2024	Mr. Prakash Ranjan Barik, Adv	Susil Chandra Dash	Union of India and another	Pending		Available
515.	Arb. Pro. No. 21 of 2025	ARBP No. 39 of 2024	Hon'ble Mr. Justice Badar Durrez Ahmed (Retd.), Former Chief Justice, Jammu and Kashmir High Court and Hon'ble Miss Justice Indira Banerjee (Retd.), Former Judge, Supreme Court of India					
516.	Arb. Pro. No. 22 of 2025	ARBP No. 97 of 2024	Hon'ble Mr. Justice B. Mohanty, Retd.	M/s. Grim Tech Projects India Pvt. Ltd.	M/s. ABC Trans Carriers Pvt. Ltd.	Pending		Available
517.	Arb. Pro. No. 23 of 2025	ARBP No. 09 of 2025	Mr. Durga Prasad Nanda, Sr. Advocate	S.M. Consultants, Bhubaneswar	State of Odisha	Pending		Available
518.	Arb. Pro. No. 24 of 2025	ARBP No. 11 of 2025	Hon'ble Mr. Justice Jatindra Prasad Das, Retd.	M/s. S.M. Consultants, Bhubaneswar	State of Odisha and others	Pending		Available
519.	Arb. Pro. No. 25 of 2025	ARBP No. 33 of 2025	Hon'ble Mr. Justice C.R. Dash, Retd	M/s. Biraja Construction	State of Odisha and others	Pending		Available
520.	Arb. Pro. No. 26 of 2025	ARBP No. 16 of 2025	Hon'ble Mr. Justice D.P. Choudhury, Retd	M/s. Misrilall Mines Pvt. Ltd.	State Arbitration Tribunal, Odisha and another	Pending		Available
521.	Arb. Pro. No. 27 of 2025	ARBP No. 19 of 2025	Hon'ble Mr. Justice Biswanath Rath, Retd.	ASR Engineering & Project Limited	NALCO and another	Pending		Available